



## HIGH COURT OF BOMBAY AT GOA

FOR WEDNESDAY, THE 31ST MAY, 2023

LIST OF WRIT PETITION (SINGLE BENCH) READY MATTERS AS ON 31-05-2023

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	WP/176/2012	GOA TRADE AND COMMERCIAL WORKERS UNION VS U.P. STATE BRIDGE CORPORATION LTD.,	ADV. VIJAY PALEKAR	ADV. ARUNKUMAR V. NIGALYE FOR RESPONDENT
2	WP/290/2012	RADHA NANDALAL KALRO AND 5 ORS., VS DAMODAR NARCINVA NAIK AND 4 ORS.,	C. MASCARENHAS	ADV. V. MENEZES FOR R.NOS.2, 3, 4 AND 5. ADV. VALMIKI MENEZES FOR R. NO. 4 ADV. VALMIKI MENEZES FOR R. NO. 3 ADV. VALMIKI MENEZES FOR R. NO. 5 ADV. VALMIKI MENEZES FOR R. NO. 2 ADV. M.S. JOSHI FOR R.NO.1.
3	WP/449/2012	DR. VISHWANATH R.S. HEDE VS PARVATI NAIK AND 21 ORS.,	JAGANNATH JAYANT MULGAONKAR JAYANT PANDURANG MULGAONKAR	
	WITH WP/631/2012	DR. RAMAKRISHNA T. PARKAR AND 3 ORS., VS PARVATI NAIK AND 18 ORS.,	JAGANNATH JAYANT MULGAONKAR JAYANT PANDURANG MULGAONKAR	
4	WP/450/2012	MICRO INTERCONNECTION REP. BY ITS AUTHORIZED REPRESENTATIVE ANIL KHER VS WORKMEN REP. BY THE SECRETARY AND 2 ORS.,	VIJAY A. PALEKAR	
5	WP/489/2012	MUDKAPPA H. GULABAL AND 5 ORS., REP. BY GOMANTAK MAZDOOR SANGH THRO' ITS GENERAL SECRETARY	SHIVRAJ GAONKAR	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS HOTEL LEELA VENTURE LTD.,		
	WITH WP/601/2012	HOTEL LEELA VENTURE LIMITED THROUGH ITS POA MANOHAR P. RAUT VS MUDKAPPA H. GULABAL AND 7 ORS.,	PULKIT BANDODKAR	
6	WP/490/2012	I.F.B. INDUSTRIES LTD., REP. BY ITS DULY AUTHORIZED REPRESENTATIVE JAYANTA CHANDA VS REG. PROVIDENT FUND COMMISSIONER AND 2 ORS.,	VIJAY A. PALEKAR	
7	WP/516/2012	YOGESH KITLEKAR VS THE GOVERNING COUNCIL, THROUGH ITS CHAIRMAN, AND 4 ORS.,	NIGEL DA COSTA FRIAS	A. AGNI ADV. PARIKSHIT S. SAWANT FOR R. NO. 2 ADV. PRASHIL AROLKAR FOR R. NO. 3
8	WP/537/2012	PRAMOD POLY D'SILVA AND ANR., VS THE CHIEF EXECUTIVE OFFICER AND ANR.,	ADV. JOAQUIM GODINHO ADV. J. GODINHO (U/LAS)	
9	WP/584/2012	FATI HARI PALYEKAR AND ANR., VS CHARLES FLORENCE YVETTE PAIS AND 3 ORS.,	VALMIKI MENEZES	
10	WP/611/2012	PRADIP BALKRISHNA DESHPRABHU AND 6 ORS., VS VASUDEO RAJENDRA DESHPRABHU AND 8 ORS.,	D.J. PANGAM	
11	WP/618/2012	DIGAMBER S. BANDODKAR VS THE REGIONAL PROVIDENT FUND COMMISSIONER GOA REGION, AND ANR.,	A.V. NIGALYE	ADV. VISHNU P S LANGAWAT ADV. VISHNU P S LANGAWAT FOR R. NO. 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	WITH WP/619/2012	RAMCHANDRA BANDODKAR VS THE REGIONAL PROVIDENT FUND COMMISSIONER, GOA REGION and ANR.,	S. ARUNKUMAR NIGALYE	V. VISHNU P S LANGAWAT ADV. VISHNU P S LANGAWAT FOR R. NO. 2
	WITH WP/133/2014	DYNAQUIP ENGINEERS REPRESENTED BY IT PARTNER PUSHKAR R. KOTNIS., VS THE REGIONAL P. F. COMMISSIONER AND ANR.,	ADV. G. K. SARDESSAI ADV. VIJAY A. PALEKAR	ADV. PRASHANT AGRAWAL FOR R. NO. 2 ADV. ANJALI AGRAWAL FOR R. NO. 2
12	WP/629/2012	WORKMEN REP. BY GOMANTAK MAZDOOR SANGH THROUGH ITS GENERAL SECRETARY VS GOA BAGAYTDAR SHANKARI KVS MARYADIT	ADV. VALMIKI MENEZES	ADV. ARUN KUMAR V. NIGALYE, FOR R.NO. 1
13	WP/682/2012	JAYASHRI BHINGO GHADI KARAPURKAR AND 3 ORS., VS SACRED HEART OF JESUS and MARY ASYLUM OF ALDONA THROUGH ATTORNEY FILOMENA FERNANDES	SARUESH MALYEKER	KAMAT ADV. JOSEPH S VAZ, FOR R. NO. 1
14	WP/690/2012	CHANDRAKANT K. PEDNEKAR VS MAMLATDAR OF BARDEZ AND ANR.,	SUDIN USGAONKAR	ADV. MR. ARUN A. S. TALAULIKAR
15	WP/705/2012	HERITAGE PRINCES REAL ESTATE DEVELOPERS REP. BY PARTNER PARESH PAI VS THE ASST. PROVIDENT FUND COMMISSIONER, AND ANR.,	VIJAY A. PALEKAR	ADV. P. P. SINGH FOR R.NO. 1 ADV. PRACHI SAWANT FOR R. NO. 3 ADV. VISHNU P S LANGAWAT FOR R. NO. 2 VISHNU P S LANGAWAT
16	WP/715/2012	GUNAVANTI PACO PILARNEKAR THROUGH ATTORNEY SURESH P. PILARNEKAR	ANDREA FRNANDES	SHEELA ADV. ASHWIN D. BHOBE FOR R.NO. 5 ADV. GEETESH RAMESH SHETYE FOR R.NO.1,2,3 &

Sr.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS THE CHIEF SECRETARY GOVT. OF GOA AND 4 ORS.,		4
17	WP/774/2012	RUKMINIBAI G. BHATIKAR (SINCE DEC.) REP. BY MANGESH G. BHATIKAR AND ORS., VS THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR.,	SUDIN USGAONKAR	ADV. PRAVIN N. FALDESSAI ADV. PRAVIN N. FALDESSAI FOR R. NO. 2
	WITH WP/775/2012	SUNITA SHAM NAIK AND ANR., VS THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR.,	SUDIN USGAONKAR	ADV. PRACHI SAWANT AGA, FOR R.NO. 1 AND 2
	WITH WP/776/2012	SUNITA SHAM NAIK REP. BY ATTORNEY SAMIR NAIK VS THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR.,	SUDIN USGAONKAR	ADV. PRACHI SAWANT FOR R.NO. 1 AND 2 ADV. PRACHI SAWANT FOR R. NO. 2
18	WP/786/2012	SALDANHA DEVELOPERS PVT. LTD., REP BY ITS MD BENEDICT SALDANHA AND ANR., VS ADMINISTRATOR OF COMMUNIDADES NORTH ZONE AND ANR.,	VLEDSON BRAGANZA	LUCIO ADV. PRASHIL AROLKAR ADV. ROHIT BRAS DE SA FOR R. NO. 2
19	WP/795/2012	NARAHARI HIRU NAIK AND 15 ORS., VS ADMINISTRATIVE TRIBUNAL THROUGH ITS PRESIDENT AND 3 ORS.,	JAGANNATH JAYANT MULGAONKAR JAYANT PANDURANG MULGAONKAR	
20	WP/807/2012	MADHUSUDAN GANGAJI PRABHU DESAI and 9 ORS., VS CHANDRASHEKAR MALKARNEKAR	ADV. SANMAN KENY	ADV. PARIKSHIT S. SAWANT FOR R.NO.1 ADV. MEHJABEEN ANSARI FOR R.NO.1 ADV. NEEHAL SANDEEP VERNEKAR FOR R.NO.1
21	WP/812/2012	SAMUDRA ROPES PVT.	VIJAY A. PALEKAR	ADV. P. P. SINGH FOR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		LTD., REP. BY DIRECTOR NARAYAN NAIK VS THE ASSISTANT PROVIDENT FUND COMMISSIONER, THE EMPLOYEES PROVIDENT FUND ORGANIZATION AND ANR.,		R.NO. 1 ANJALI AGRAWAL PRASHANT AGRAWAL
22	WP/814/2012	HOTEL NAVTARA REP. BY MANAGING PARTNER CARLOS TAVORA VS THE REGIONAL PROVIDENT FUND COMMISSIONER- I	VIJAY A. PALEKAR	ADV. P. P. SINGH FOR RESPONDENT ANJALI AGRAWAL PRASHANT AGRAWAL
23	WP/840/2012	SATTARI TALUKA FARMERS SERVICE CO-OP SOCIETY LIMITED, THROUGH ITS CHAIRMAN TUKARAM V. KHOT AND ORS. VS REGISTRAR OF CO-OP SOCIETIES, AND 4 ORS.,	D.J. PANGAM	ADV. ARJUN F. NAIK FOR R.NO. 3 ADV. ASHWIN D. BHOBE FOR R. NO. 2 ADV. ARJUN F. NAIK FOR R. NO. 3 ADV. SUSAN LINHARES AGA FOR R.NO. 1 & 2
24	WP/873/2012	MARIA VIRGINA DE MATOS SEQUEIRA AND 5 ORS., VS THE CUSTODIAN OF EVACUEE PROPERTY AND ANR.,	NITIN SARDESSAI	ADV. KHOLKAR NEHA UMESH FOR R.NO. 1 AND 2
25	WP/877/2012	MADELINE PEREIRA VS COMMISSIONER FOR WORKMEN'S COMPENSATION AND 2 ORS.,	D.B. AMBEKAR MR. D.B. AMBEKAR	THALMANN PRADEEP PEREIRA, FOR R.NO. 3 ADV. SUSAN LINHARES, AGA, FOR R.NO. 1
26	WP/32/2013	DAMU DATTA NAIK KARMALI REP BY PROPRIETOR BHASKAR D. N. KARMALI VS VAMAN VISHRAM KHANDEPARKAR	PREMANAND KHOLKAR	A. ADV. DEVIDAS J. PANGAM FOR R.NO. 1
27	WP/63/2013	AWADUT SHANTARAM	PRASHEEN LOTLIKAR	ADV. NIGEL DA COSTA

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		<p>NAIK VS APARNA AJITKUMAR RAIKAR AND 3 ORS.,</p>		FRIAS FOR R.NO. 1
28	WP/65/2013	<p>PRASHANT NATEKAR VS COLFAX (INDIA) PVT. LTD., THROUGH DIVISIONAL MANAGER</p>	P.P. SINGH	ADV. S. M. SINGBAL
29	WP/107/2013	<p>JOAO XAVIER PINTO (SINCE DECEASED) THROUGH LR'S VS THE GOA ADMINISTRATIVE TRIBUNAL THROUGH ITS PRESIDENT AND 2 ORS.,</p>	ADV. VILAS P. THALI	<p>ADV. RAMACHANDRA GAJANAN RAMANI FOR R.NO. 2 ADV. R. G. RAMANI FOR R. NO. 2</p>
30	WP/112/2013	<p>THE COMMISSIONER, CORPORATION OF CITY OF PANAJI, VS FRANCISCO FONSECA AND 4 ORS.,</p>	ADV. SHIVAN DESAI	ADV. J. ABREU LOBO FOR RES. NOS. 1 & 2.
	<p>WITH WP/127/2013</p>	<p>RUDRESH CHODANKAR VS FRANCISCO FONSECA AND 4 ORS.,</p>	<p>ADV. PRASHEEN LOTLIKAR</p>	ADV. J. ABREU LOBO FOR RES. NOS. 1 & 2.
31	WP/135/2013	<p>MARCUS R. CARDOZO VS STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS.,</p>	ADV. SHIVAN DESAI	<p>ADV. MANISH DAMODAR SALKAR ADV. MANISH DAMODAR SALKAR FOR R. NO. 4 ADV. MANISH DAMODAR SALKAR FOR R. NO. 3 ADV. MANISH DAMODAR SALKAR FOR R. NO. 2</p>
32	WP/178/2013	<p>THE CHIEF ELECTRICAL ENGINEER, ELECTRICITY DEPT., GOVT. OF GOA. VS SARDESSAI ENGINEERING WORKS AND ANOTHER</p>	<p>ADV. PRAVIN N. FALDESSAI FOR PETITIONER</p>	ADV. VALMIKI MENEZES FOR RESPONDENTS
33	WP/200/2013	<p>COMUNIDADE OF NAGOA REP. BY ITS ATTORNEY JOHN PHILIP PEREIRA</p>	ADV. JOAQUIM GODINHO	

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		VS THE ADMINISTRATOR COMMUNIDADES OF SOUTH ZONE		
34	WP/211/2013	VINAY CHODANKAR VS PHIL CORPORATION LTD.,	ADV. NITIN SARDESSAI	ADV. GAURISH N. AGNI
35	WP/212/2013	DR. REKHA S. PAI DUGGAL @ DR. REKHA RAMESH KAMAT TARCAR VS THE GOA STATE CO-OP. BANK LIMITED AND 3 ORS.,	ADV. P. P. SINGH	
36	WP/243/2013	TRUPTI DATTARAM KALSHAONKAR VS PANDURANG H. TORASKAR (SIN. DEC.) THR. LRS. AND 7 ORS.,	ADV. ASHWIN D. BHOBE	ADV. AJIT R. KANTAK FOR R.NO. 1 ADV. RAJAS KANTAK FOR R.NO. 1 ADV. RESHMA KANTAK FOR R.NO. 1
37	WP/276/2013	GANESH GUNO PAGI., VS THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR.,	ADV. L. RAGHUNANDAN	ADV. PRIYANKA KAMAT FOR R.NO 1 AND 2
38	WP/290/2013	I. P. RODRIGUES., VS NORTH GOA PLANNING and DEVELOPMENT AUTHORITY, THROUGH ITS MEMBER SECRETARY AND 3 ORS.,	ADV. KAUSHAL SHETYE FOR PETITIONER ADV. DEEPAK GAONKAR FOR PETITIONER ADV. RACHANA TALAULIKAR FOR PETITIONER	ADV. DEVIDAS J. PANGAM FOR R.NO. 4 ADV. PRAVIN N. FALDESSAI AGA FOR R.NO. 2
39	WP/323/2013	LAMBERT P. A. GODINHO., VS THE DIRECTOR OF EDUCATION, GOVERNMENT OF GOA AND 4 ORS.,	ADV. THALMANN PRADEEP PEREIRA	ADV. SOMNATH B. KARPE FOR R.NO. 2
40	WP/428/2013	INGRID RYNA FERNANDES VS STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 4 ORS.	ADV. JAYANT PANDURANG MULGAONKAR FOR PETITIONER ADV. JAGANNATH JAYANT MULGAONKAR FOR PETITIONER	ADV. MANISH DAMODAR SALKAR ADV. MANISH DAMODAR SALKAR FOR R. NO. 4 ADV. MANISH DAMODAR SALKAR FOR R. NO. 3 ADV. ABHIJEET KAMAT

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				FOR R. NO. 5 ADV. PRANAY A KAMAT FOR R. NO. 2 - - - - -
41	WP/523/2013	COMMUNIDADE OF NADORA REP. BY ITS ATTORNEY ANAND GOPAL GAUNS VS YESUBAI SATU MANDREKAR AND 6 ORS.,	ADV. FERNANDES LUIS ALEX ADV. SHIVADATTA PRAKASH MUNJ ADV. DEVIDAS J. PANGAM FOR PETITIONER ADV. PARIKSHIT S. SAWANT ADV. KETAKI NAIK	ADV. PRIYANKA KAMAT FOR R.NO. 5 TO 7 ADV. GAWAS TUKARAM GOPAL FOR R. NO. 6 ADV. GAWAS TUKARAM GOPAL FOR R. NO. 7 ADV. GAWAS TUKARAM GOPAL FOR R. NO. 5 ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1 TO 3
	WITH WP/536/2013	COMMUNIDADE OF NADORA REP. BY ITS ATTORNEY ANAND GOPAL GAUNS VS TARAMATI HARICHANDRA GAWAS (DECEASED) THROUGH LR PANDURANG H. GAWAS AND 3 ORS.,	ADV. SHIVADATTA PRAKASH MUNJ ADV. PARIKSHIT S. SAWANT ADV. DEVIDAS J. PANGAM FOR PETITIONER ADV. KETAKI NAIK ADV. FERNANDES LUIS ALEX	ADV. SUDHA C. PAI KIR FOR R.NO.3 ADV. PRAVIN N. FALDESSAI FOR R. NO. 3 ADV. PRAVIN N. FALDESSAI FOR R. NO. 2 ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1
42	WP/645/2013	VINOD D. PALYEKAR VS STATE OF GOA, THROUGH CHIEF SECRETARY AND 2 ORS	ADV. ASHWIN D. BHOBE	ADV. NIGEL DA COSTA FRIAS FOR R.NO. 3 ADV. NIGEL DA COSTA FRIAS FOR R. NO. 3
	WITH WP/649/2013	VENKATESH SHIRODKAR VS STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS.,	ADV. NITIN SARDESSAI ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	
43	WP/732/2013	TUKARAM S. NARVENKER, POLICE CONSTABLE 4972., VS THE CHIEF SECRETARY, STATE OF GOA AND 4 ORS.,	ADV. ASHWIN D. BHOBE ADV. R. GAWAS	ADV. SUSAN LINHARES AGA FOR R.NO.1 TO 4
44	WP/733/2013	SHAMBA DESSAI, ASSISTANT SUB	ADV. ASHWIN D. BHOBE ADV. R. GAWAS	ADV. MANISH DAMODAR SALKAR



SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		INSPECTOR., VS THE CHIEF SECRETARY, STATE OF GOA AND 4 ORS.,		ADV. MANISH DAMODAR SALKAR FOR R. NO. 4 ADV. MANISH DAMODAR SALKAR FOR R. NO. 3 ADV. MANISH DAMODAR SALKAR FOR R. NO. 2
45	WP/736/2013	SANDEEP HIRBA KANADKAR, PC 4374., VS THE CHIEF SECRETARY, STATE OF GOA AND 4 ORS.,	ADV. ASHWIN D. BHOBE ADV. R. GAWAS	ADV. PRAVIN N. FALDESSAI AGA FOR R.NO. 1 TO 5
46	WP/737/2013	VISHWAS KAVLEKER, HEAD CONSTABLE/DRIVER., VS THE CHIEF SECRETARY, STATE OF GOA AND 4 ORS.,	ADV. ASHWIN D. BHOBE ADV. R. GAWAS	ADV. SULEKHA S. KAMAT ADV. SULEKHA S. KAMAT FOR R. NO. 3 ADV. SULEKHA S. KAMAT FOR R. NO. 4 SULEKHA S. KAMAT
47	WP/738/2013	SANJU M. CHANAYAKUMAR, P.C. 6167., VS THE CHIEF SECRETARY, STATE OF GOA AND 4 ORS.,	ADV. ASHWIN D. BHOBE	ADV. PRAVIN N. FALDESSAI FOR R.NO.1,2,3 AND 4
48	WP/752/2013	SHAMRAO PATIL., VS KADAMBA TRANSPORT CORPORATION, THROUGH ITS MANAGING DIRECTOR.,	ADV. JOAQUIM GODINHO	ADV. SHIVAN DESAI FOR R.NO.1
49	WP/66/2014	S. K. KAJAL., VS THE CHIEF EXECUTIVE OFFICER DIRECTORATE OF VIGILANCE, KHADI AND VILLAGE INDUSTRIES AND 2 ORS.,	ADV. G.K. SARDESSAI RAO MADHURI RAMESH BANGERA SMRATI RAJENDRANATH N. GAONKAR	ADV. SHASHIKANT NARAYAN JOSHI FOR R.NO. 1 ADV. SUMEDHA PRAMOD JOSHI FOR R.NO. 1 ADV. ARCHANA SACHIN PAI BIR FOR R.NO. 1
50	WP/99/2014	ULHAS R. PHADTE., VS SANGUEM MUNICIPAL COUNCIL THROUGH ITS CHAIRPERSON AND ANR.,	ADV. VISHNUPRASAD A. LAWANDE ADV. PUSHPINDER KAUR ADV. NATASHA MAYEKAR	ADV. VILAS P. THALI FOR R.NO. 1
51	WP/121/2014	LEELA KEMPENSKI GOA REP. THROUGH ITS GENERAL MANAGER,	ADV. PULKIT BANDODKAR	ADV. VISHNU P S LANGAWAT

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		SHRIDHAR NAIR., VS REGIONAL PROVIDENT FUND COMMISSIONER, EMPLOYEES PROVIDENT FUND ORG.,		
52	WP/148/2014	MANASI VAIDHYA AND 2 ORS., VS ARLEM BREWARIES LIMITED.,	ADV. VALMIKI MENEZES	ADV. ANIROODH C. SARDESAI FOR RESPONDENT ADV. KETAKI L. PEDNEKAR FOR RESPONDENT ADV. COTA VIEGAS MARIA CARMEL TERESA DE JESUS R-1 ADV. SHIVAN DESAI FOR RESPONDENT
53	WP/169/2014	SEBASTIAO FERNANDES., VS PETER GLADSTONE W. ROGTON THROUGH HIS ATTOR., AGNELO JULIAO BARBOSA AND 3 ANR.,	ADV. DEVIDAS PANGAM ADV. VALLABH PANGAM	J. ADV. ETHELWALD OLIMPIO MENDES FOR R.NO. 2,3 AND 4 D. ADV. P. KERKAR FOR R.NO. 2,3 & 4 ADV. M. PRABHUDESAI FOR R.NO. 2,3 & 4 ADV. GINA MARIA ALMEIDA FOR R.NO. 2,3 & 4
54	WP/173/2014	PRABHAKAR SAULARAM ARLEKAR THR. DULY CONSTITUTED P. O. A., PRAVIN PRABHAKAR ARLEKAR., VS ANTONIETA ADELINE TEMUSO AND ANR.,	ADV. JOSE FILIPE MELO ADV. SUNITA JOSE FILIPE MELO	ADV. SOMNATH B. KARPE FOR R.NO. 2.1,2,2 AND 2.3 ADV. DAKSHA LOTLIKAR FOR R.NO. 2.1,2,2 & 2.3 ADV. JOCELYN GODINHO FOR R.NO. 2.1,2,2 & 2.3 ADV. VLEDSON LUCIO BRAGANZA R.NO. 2.1,2,2 & 2.3 ADV. VINOD VISHNU KORGAONKAR R.NO. 2.1,2,2 & 2.3
55	WP/213/2014	GOKULDAS JANARDHAN SHET TALAILIKAR., VS MULLA ISSUB, SINCE DECEASED THROUGH HIS LEGAL HEIRS.,	ADV. NIGEL DA COSTA FRIAS ADV. MARK LOBO ADV. LAXMI SAWANT	ADV. KHOLKAR PREMANAND ANAND FOR R.NO. A TO L
56	WP/230/2014	WORKERS REP. BY THE	ADV. RYAN DA PIEDADE	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		GENERAL SECRETARY GOMANTAK MAZDOOR SANGH, PUTI GAONKAR., VS NESTLE ( INDIA ) LTD.,	MENEZES	
57	WP/310/2014	SALVADOR D'MELLO VS JOSE DIOGO D'SOUZA ( SINCE DECEASED REP. BY LEGAL REPRESENTATIVES )	ADV. SAHISH MAHAMBREY ADV. KISHORE AROSKAR	ADV. MAHESH AMONKAR FOR RESPONDENT ADV. KAPIL POLE FOR R.NO. 2 & 3 ADV. MAHESH AMONKAR FOR R.NO. 2 & 3
58	WP/392/2014	GOLDEN PEACE HOTELS and RESORTS PVT. LTD., REPRESENTED BY ITS AUTHORIZED REPE. GOPAL DEVDA, VS THE REGIONAL PROVIDENT FUND COMMISSIONER-II AND ANR.,	ADV. VIJAY A. PALEKAR ADV. L. V. PALEAR ADV. G. K. SARDESSAI	ADV. P. P. SINGH FOR RESPONDENT ADV. VISHNU P S LANGAWAT FOR R. NO. 2 VISHNU P S LANGAWAT ADV. SARVESH DHUME FOR RESPONDENT ADV. GOVIND S. BHOBE FOR RESPONDENT
59	WP/418/2014	QUIETERIA FERNANDES AND ANR., VS CAITANO CARVALHO	ADV. ASHA A. DESAI	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR RESPOND ADV. SHAILESH REDKAR FOR REESPONDENT
60	WP/458/2014	CHANDRAKANT P. PARKAR VS ISIDORO J. DA CRUZ	ADV. PANKAJ P. PAI VERNEKAR	ADV. ABHAY NACHINOLKAR FOR RESPONDENT
61	WP/472/2014	SAGUN BANDODKAR (SINCE DECEASED) THROUGH LR'S AND 3 ORS., VS ELVITA R. C. RODRIGUES (DECEASED) AND 6 ORS.,	MR. P. TALAULIKAR	
62	WP/541/2014	SHRIPAD PADMANABH SAWAIKAR THR. HIS P.O.A. VINAY VENKATESH KAMAT (DECEASED THR. LRS) VS THE GOA URBAN CO-OP BANK LTD., AND 2 ORS.,	ADV. KHOLKAR PREMANAND ANAND ADV. KHOLKAR PREMANAND ANAND PETITIONER NO.B,C & E	ADV. R. G. RAMANI FOR R.NO. 1 ADV. JOAQUIM GODINHO FOR R.NO.3(A,B,C,D & E)

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63	WP/628/2014	SPECTRA PAVERS PVT. LIMITED THR. ITS AUTHORISED REPRESENTATIVE MANJUNATH M. VS THE ASSISTANT PROVIDENT FUND COMMISSIONER	ADV. DEVIDAS J. PANGAM ADV. D. P. CHAWDIKAR ADV. P. C. CHAWDIKAR	ADV. CARLOS ALVARES FERREIRA FOR RESPONDENT
64	WP/647/2014	MARY PEREIRA AND 6 ORS. VS ANANT VENGURLEKAR @ BABI VENGURLEKAR and LRS.	ADV. SUSHANT Y KORGAONKAR	ADV. PRASHEEN LOTLIKAR FOR R.NO. 1A AND 1D ADV. PADGAONKAR CHAITANYA PRAKASH R.NO. 1A & 1D ADV. JOHNSON SIMOES FOR R.NO. 1A & 1D ADV. SHRIRAM POLLE FOR R.NO. 1A & 1D ADV. MARUSHKA DE MONTE FURTADO FOR R.NO. 1A & 1D
65	WP/652/2014	NATIVIDADE FERNANDES. VS RAMESH HOTELS AND RESORTS PVT. LTD.,		ADV. CARLOS ALVARES FERREIRA FOR RESPONDENT ADV. ASHWIN C. COSTA FOR RESPONDENT ADV. JASON FERNANDES FOR RESPONDENT ADV. RICHARD ALMEIDA FOR RESPONDENT
66	WP/692/2014	M/S. CASA BLANCA BEACH RESORT, REP. BY MRS. AMITA RIVONKAR. VS SHRI GURUDATTA D. K.	ADV. VIJAY A. PALEKAR ADV. G. K. SARDESSAI	
67	WP/725/2014	CELINA ALMEIDA. VS MINISTER OF URBAN DEVELOPMENT AND 2ORS.	ADV. SANDESH D. PADIYAR THE PETITIONER ADV. SHIRODKAR PRAYASH PRAVINKUMAR *THE PETITIONER ADV. SANKALP SINAI BHANGUI *THE PETITIONER ADV. PRILAM	ADV. VILAS P. THALI FOR R.NO. 3 ADV. SUSAN LINHARES AGA FOR R.NO. 1 & 1(A)

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			PREMANAND PHADTE *THE PETITIONER	
68	WP/755/2014	PANDURANG TILU GOSAVI. VS PRABHAKAR NARAYAN BHATIKAR AND 2 ORS.	ADV. A. D. BHOBE ADV. U. KHOT ADV. SHRADHA BHOBE ADV. V. SHETYE	ADV. R. G. RAMANI FOR R.NO. 2B AND 3
69	WP/779/2014	BHIKU BABUSO ZALMI @ BHIKU BABUSO GAUDE. VS BABAL MATI NAIK (DECEASED) THROUGH ITS PRESENT ATTORNEY RIDHESH M. SUKHTANKAR 3 ORS.	ADV. PADGAONKAR CHAITANYA PRAKASH FOR PETITIONER ADV. UGAM DEULKAR *FOR PETITIONER ADV. VIOLA DE MENDONCA *FOR PETITIONER	ADV. ASHWIN D. BHOBE FOR R.NO. 2 ADV. TANVI KAMAT GHANEKAR FOR R.NO. 3 ADV. S.BHOBE FOR R.NO. 2 ADV. SUDIN MANOHAR USGAONKAR FOR R.NO. 3 ADV. PADGAONKAR KISHAN C FOR R.NO. 3 ADV. V.SHETYE FOR R.NO. 2 ADV. PALYEKAR VINITA VISHRAM FOR R.NO. 3
70	WP/791/2014	SHRIMATI D. VOLVOIKAR THROUGH HER POA ASHOK D. VOLVOIKAR. VS DATTA C. KHORJUVEKAR (SINCE DECEASED) THROUGH HIS LEGAL HEIRS., AND ANR.	ADV. SHIVAN DESAI	ADV. GAJENDRA USGAONKAR R.NO. 1B TO E,G,H,J TO O
71	WP/189/2015	CONSTANT SECURITY SERVICES, REP. BY ITS PROPRIETOR RONALD PINTO. VS THE REGIONAL PROVIDENT FUND COMMISSIONER - I AND ANR.,	ADV. J. ABREU LOBO	ADV. CARLOS ALVARES FERREIRA FOR R.NO. 1
72	WP/285/2015	HARIDAS MARUTI KAMAT AND 2 ORS., VS AURORA MATILDA F. DO. C BARRETO XAVIER AND 4 ORS.,	ADV. KENY SANMAN RAJANIKANT ADV. SANMAN R. KENY LRS.OF APPLICANT NO.2 ADV. SANMAN R. KENY FOR PETITIONER NO.1(F & G) ADV. PAVITHRAN A.V ADV. SANMAN R. KENY	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R.5A TO5E ADV. USGAONKAR SUDESH MANOHAR R1,4(I,II,V,VII &VII ADV. SHAILESH REDKAR FOR R.NO. 5A TO 5E

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			FOR PETITIONER NO.1(A) ADV. ANUP GAOKAR ADV. SANMAN R. KENY FOR PETITIONER NO.1(D & E) ADV. KETAKI PEDNEKAR ADV. SANMAN R. KENY FOR PETITIONER NO.1(B & C)	
73	WP/353/2015	RATNAMALA V. KAMBLI. VS DATTARAM GOVIND NARVEKAR AND 3 ORS.,	ADV. ASHWIN D. BHOBE ADV. S.BHOBE ADV. V. SHETYE	ADV. PRIYANKA KAMAT AGA FOR R.NO. 3 AND 4 ADV. AMIT PALEKAR FOR R. NO. 2 ADV. PARAB SUHAS SHRIPAD FOR R. NO. 3 ADV. NILESH MARTINS FOR R. NO.2 ADV. ELDRIN AFONSO FOR R.NO.2 ADV. AMIT A. PALEKAR FOR R. NO.2 ADV. NALANDA CHARI FOR R.NO.2 ADV. SAEESH GOVENKAR FOR R.NO.2 ADV. ONKAR GAONKAR FOR R.NO.2 ADV. GAURISH NAIK FOR R. NO.2 ADV. KAMAKSHI PARAB FOR R.NO.2
74	WP/407/2015	GLORIO JACOB FURTADO AND 5 ORS., VS BRAZELINA COUTINHO E FURTADO AND ANR.,	ADV. PADGAONKAR CHAITANYA PRAKASH	ADV. KENY SANMAN RAJANIKANT FOR R.NO. 1 AND 2 ADV. ANJALI AGRAWAL FOR R.NO. 1 & 2 ADV. HALARNKAR ADISH VINOD FOR R.NO. 1 & 2
75	WP/410/2015	BABAL MATI NAIK (SINCE DECEASED) AND ANR., VS BHIKU BABUSSO ZALMI ALSO KNOWN AS BHIKU BABUSSO GAUDE AND 2 ORS.,	ADV. ASHWIN D. BHOBE ADV. S.BHOBE ADV. V. SHETYE	ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO.1 ADV. SAEESH V. NAIK FOR R.NO.2 ADV. VINITA PALYEKAR FOR R.NO. 2 ADV. VIOLA DE MENDONCA *FOR R.NO.1

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
76	WP/483/2015	WILBUR F SOUZA TICLO. VS RAKHI SANDEEP SALGAONKAR AND 2 ORS.,	ADV. V. A. LAWANDE ADV. PARIMAL REDKAR ADV. GAURI POI ADV. DHARMANAND R. VERNEKAR	ADV. NUNO NORNONHA (ADVOCATE FOR CAVEATROS) ADV. R.SHIRODKAR FOR R.NO. 2 ADV. D. SHIRGAM FOR R.NO. 2 ADV. H. FERNANDES FOR R.NO. 2 ADV. YOGESH V. NADKARNI FOR R.NO. 2
77	WP/523/2015	CAJETAN D'SOUZA @ CAETANO D'SOUZA. VS LAMARTINE DE ROCHA AND 2 ORS.,	ADV. PRANAY A KAMAT	ADV. ASHWIN D. BHOBE FOR R.NO. 1 ADV. BHOBE SHRADHA SUBHASH FOR R.NO. 1 ADV. SHETYE VAISHALI VINAYAK FOR R.NO. 1
	WITH WP/527/2015	CAJETAN D'SOUZA @ CAETANO D'SOUZA. VS LAMARTINE DE ROCHA AND 2 ORS.,	ADV. PRANAY A KAMAT	ADV. ASHWIN D. BHOBE FOR R-1
78	WP/561/2015	VILLAGE PANCHAYAT OF USGAO, THROUGH ITS SECRETARY, HONAJI A. MORAJKAR., VS SHANKAR NAGESH NAIK (AMENDED AS PER ORD. DT.8-10-15) AND 3 ORS.,	ADV. ASHWIN D. BHOBE ADV. S.BHOBE ADV. V. SHETYE	ADV. MANISH DAMODAR SALKAR GA FOR R.NO. 2,3 AND 4 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R.NO. 1 ADV. PAVAN SHETYE FOR R.NO. 1 ADV. R. G. RAMANI FOR R.NO. 1
79	WP/581/2015	LT. COL. K. S. ROW (SINCE DECEASED) THROUGH LEGAL HEIRS., VS JORGE DE GOVEIA PINTO (DECEASED) THROUGH HIS LEGAL HEIRS AND 3 ORS.,	ADV. JOAQUIM GODINHO	ADV. R. G. RAMANI FOR R.NO. 1(I) TO (III) ADV. PAVAN SHETYE FOR R.NO. 1(I) TO (III) ADV. SHENVI KAKODKAR PRANAV SURYAJI R. II TO III
80	WP/633/2015	UMESH YESHWANT MAYEKAR., VS SAROJINI TULSHIDAS GAWANDE AND 8 ORS.,	ADV. PRASHEEN LOTLIKAR ADV. PADGAONKAR CHAITANYA PRAKASH ADV. SHRIRAM POLLE	ADV. VISHNUPRASAD A. LAWANDE FOR R.NO. 1 AND 2 ADV. PARIMAL SURESH REDKAR FOR R.NO. 1 & 2 ADV. GAURI POI FOR R.NO. 1 & 2 ADV. DHARMANAND R.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				VERNEKAR FOR R.NO. 1 & 2 ADV. PUSHPINDER KAUR FOR R.NO. 1 & 2
81	WP/669/2015	SHAIKH HASSAN (DECEASED) THROUGH HIS LEGAL HEIR., VS ANTONIO ALVITO PINTO, BY HIS LEGAL REPRESENTATIVE AND 2 ORS.,	ADV. DEVIDAS J. PANGAM ADV. SHIVADATTA PRAKASH MUNJ ADV. PARIKSHIT S. SAWANT	ADV. GILMAN FERNANDES FOR R.NO. 1 ADV. GILMAN FERNANDES ADV. GILMAN FERNANDES FOR RESP. NO. 1 ADV. M.P.VERNEKAR FOR R.NO. 1
82	WP/684/2015	GOURISH DUNDAPPA HIDADUGGI AND 3 ORS., VS BHASKAR D. NAIK KARMALI AND 2 ORS.,	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. MAYUR Y. MAHAMAL ADV. SIDHA KURTIKAR	ADV. PREMANAND A.KHOLKAR FOR R.NO. 1 TO 3
83	WP/698/2015	NAVAGAURI APPTS. CO-OPERATIVE HOUSING SOCIETY LTD., THROUGH ITS CHAIRMAN DINESH VAGHELA., VS VILLAGE PANCHAYAT OF PILERNE-MARRA, THROUGH ITS SECRETARY AND 2 ORS.,	ADV. VALMIKI MENEZES ADV. MELISSA C. CONCEPTION	- ADV. PRASHIL AROLKAR FOR R. NO. 2
84	WP/725/2015	DEEPAK D. NAIK. VS THE PRESIDING OFFICER, CENTRAL GOVT. INDUSTRIAL TRIBUNAL NO.2 AND 2 ORS.,	ADV. ARUNKUMAR V. NIGALYE ADV. VINITA D. GAWAS	ADV. PAVITHRAN A.V FOR R.NO. 2 ADV. PAVITHRAN A.V FOR R. NO. 2
85	WP/750/2015	THE CENTRAL BOARD OF TRUSTEES, EMPLOYEES PROVIDENT FUND ORG., THR. REGIONAL P.F. COMMISSIONER., VS GOA SHIPYARD LIMITED, VASCO.,	ADV. CARLOS ALVARES FERREIRA	ADV. G.K. SARDESSAI FOR RESPONDENT ADV. N. GAONKAR FOR RESPONDENT ADV. A. CARVALHO FOR RESPONDENT ADV. VIJAY A. PALEKAR FOR RESPONDENT
86	WP/802/2015	ANAND SHAMBA POROB KHOLKAR (DECEASED) BY HIS LRS. REP. ATTORNEY, PREMANAND ANAND	ADV. R. G. RAMANI	ADV. ASHWIN D. BHOBE FOR R.NO. 1A TO 1D AND 1G ADV. BHOBE SHRADHA



SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		KHOLKAR., VS DATTA SHANKAR NAIK (DECEASED) BY HIS LRS.,		SUBHASH FOR R.NO. 1A TO 1D & 1G ADV. SHETYE VAISHALI VINAYAK FOR R. 1A TO 1D & 1G
87	WP/860/2015	RAJU RAJMANE. VS CHAMUNDA SAMAJ'S POPULAR ENGLISH HIGH SCHOOL, GOA, REP. BY ITS CHAIRMAN/PRESIDENT AND 2 ORS.,	ADV. RYAN DA PIEDADE MENEZES	ADV. KHOLKAR NEHA UMESH AGA FOR R.NO. 2 ADV. DEEPIKA T. FATERPEKAR FOR R.NO.1 ADV. PREMANAND A. KHOLKAR FOR R.NO.1
88	WP/865/2015	DR .MARIANO GODINHO., VS CARMELINA DIAS AND 2 ORS.,	ADV. RYAN DA PIEDADE MENEZES	ADV. KHOLKAR NEHA UMESH AGA FOR R.NO. 3 ADV. GAWAS TUKARAM GOPAL FOR R. NO. 3 ADV. VISHWADH SARDESSAI FOR RESPONDENT NO. 3 ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO.1 ADV. SHAILESH REDKAR FOR R.NO.1
89	WP/882/2015	THE WORKMEN, REPRESENTED BY GOMANTAK MAZDOOR SANGH THR., PUTI GAONKAR., VS AUTO SERVICE AND ANR.,	ADV. RYAN DA PIEDADE MENEZES	ADV. DIAS JOAO MARIANO PRUDENCIO FOR R.NO.1 ADV. SHILPA RAMESH KHORJUVENKAR FOR R.NO.1
90	WP/900/2015	VASSANT D. REDKAR AND ANR., VS LUIS SALES DE ANDRADE E SOUZA.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	ADV. R. G. RAMANI FOR RESPONDENT
91	WP/914/2015	JOAO INACIO GRACIAS (DECEASED), VS SHREE SHANTADURGA DEVASTHAN, REPRESENTED BY ATTORNEY, NANDAN @ NANDAGOPAL LAXIMIKANT KUDCHADKAR.,	ADV. VELDSON BRAGANZA ADV. JOCELYN GODINHO ADV. V.KORGAONKAR	ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX ADV. SHIVADATTA PRAKASH MUNJ ADV. PARIKSHIT S. SAWANT ADV. KETAKI NAIK

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
92	WP/966/2015	AGUST FERNANDES., VS THE CHIEF OFFICER, MORMUGAO MUNICIPAL COUNCIL.,	ADV. VLEDSON LUCIO BRAGANZA	ADV. SANDESH D. PADIYAR ADV. ANJALI AGRAWAL ADV. SANKALP SINAI BHANGUI
93	WP/41/2016	SUBHASH K. PARAB. VS AGENCY REAL MARGAO PVT LTD.,	ADV. S. M. SINGBAL ADV. VIOLA SILVEIRA ADV. APARNA LATKAR	ADV. GIRISH K. SARDESSAI FOR RESPONDENT ADV. N. GAONKAR FOR RESPONDENT ADV. A. CARVALHO FOR RESPONDENT
94	WP/134/2016	PANDURANG TIMBLO INDUSTRIES, REP. BY ITS PARTNER SARVESH PRAMOD TIMBLO., VS EVARISTO PEREIRA (DECEASED)	ADV. GAURANG D. PANANDIKER ADV. VIBHAV RAJIV AMONKAR ADV. PEREIRA SUZETTE SAVIA. A ADV. GAUTAMI AMEY KAKODKAR ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	ADV. CARLOS ALVARES FERREIRA R.NO.1(A,B,C,E AND H)
95	WP/175/2016	MARIANO GURJAO. VS CHIEF OFFICER, MORMUGAO MUNICIPAL COUNCIL.	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH ADV. SHETYE VAISHALI VINAYAK	ADV. SANDESH D. PADIYAR FOR R.NO.1 ADV. ANJALI AGRAWAL FOR R.NO.1 ADV. PRASHIL AROLKAR FOR R.NO.1 ADV. ADITI PADIYAR FOR R.NO.1
96	WP/176/2016	CECILIA RODRIGUES AND ANR., VS THE DEPUTY DIRECTOR OF PANCHAYATS AND 2 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	ADV. SUSAN LINHARES FOR R.NO. 1 ADV. VIBHAV RAJIV AMONKAR U/LAS FOR R. NO. 3
97	WP/177/2016	ADELINA COLACO REPRESENTED HEREIN BY AUGUSTO COLACO. VS CHIEF OFFICER MORMUGAO MUNICIPAL COUNCIL.	ADV. ASHWIN D. BHOBE	ADV. SANDESH D. PADIYAR FOR R.NO.1 ADV. SANDESH D. PADIYAR FOR R.NO.1 ADV. PRASHIL AROLKAR FOR R.NO.1 ADV. ADITI PADIYAR FOR R.NO.1
98	WP/178/2016	GENOVEVA ALIAS GENEVIEVE DIAS.	ADV. ASHWIN D. BHOBE	ADV. SANDESH D. PADIYAR FOR R.NO.1

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS CHIEF OFFICER, MORMUGAO MUNICIPAL COUNCIL.		ADV. SANKALP SINAI BHANGUI FOR R.NO.1 ADV. ANJALI AGRAWAL FOR R.NO.1 ADV. PRILAM PREMANAND PHADTE FOR R.NO.1
99	WP/180/2016	REGINA RODRIGUES. VS CHIEF OFFICER, MORMUGAO MUNICIPAL COUNCIL.	ADV. ASHWIN D. BHOBE	ADV. SANDESH D. PADIYAR RESPONDENT NO. 1 ADV. PRASHIL AROLKAR FOR R-1 ADV. PRILAM PREMANAND PHADTE FOR R-1 ADV. ANJALI AGRAWAL FOR R-1
100	WP/200/2016	VITHOBA MAHADEV GAUDE. VS YESHWANT SUBHA KAMAT (SINCE DECEASED) BY HIS LEGAL REPRESENTATIVES AND 2 ORS.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. R. G. RAMANI FOR R.NO. 1 AND 2
101	WP/304/2016	THE VILLAGE PANCHAYAT OF ASSOLNA, THR. ITS SECRETARY. VS MARIA VILENA D'SILVA AND ANR.,	ADV. DE SOUSA ZELLER	ADV. J. ABREU LOBO FOR R.NO.1 ADV. VISHWADH SARDESSAI FOR R-2
102	WP/308/2016	SOMNATH JAYWANT GAWAS (SINCE DECEASED) THR. LRS., VS JAIRAM SAULO GAWAS (SINCE DECEASED) THR. LRS. AND 6 ORS.,	ADV. JAGANNATH JAYANT MULGAONKAR ADV. ANUSHA D. KAISUKAR ADV. SIYA DHARGALKAR ADV. PEARL ELSA REMEDIOS	ADV. ASHWIN D. BHOBE FOR R.NO.2, 3 AND 4 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.2, 3 & 4
103	WP/339/2016	RAMDAS BORKAR, REP. BY GOA SHIPYARD WORKERS UNION. VS GOA SHIPYARD LTD. AND ANR.,	ADV. PREETAM TALAULIKAR ADV. ABHIJEET KAMAT	
104	WP/440/2016	VITHAL FATU	ADV. ASHWIN D. BHOBE	ADV. DEVIDAS J.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		SHETGAONKAR (DEC) REP. THR. LRS., REP THR. CONST. ATT. MR. DEVRAJ V. SHETGAONKAR. VS SEBASTIAN ANDREW NORONHA AND 20 ORS.,	ADV. BHOBE SHRADHA SUBHASH	PANGAM(ADVOCATE FOR CAVEATORS)
105	WP/489/2016	SHARADA GAJANAN FADTE AND 2 ORS., VS SHIVRAM BHONSLE AND 6 ORS.,	ADV. JOAQUIM GODINHO ADV. NOELA FERNANDES	ADV. MYRON M. D'SOUZA FOR R.NO. 3 TO 7 ADV. MENEZES MYRON D'SOUZA FOR RESP. NO. 3 TO ADV. VENICIAL LOURENCO FOR R.NO.1 & 2 ADV. PRAVIN FALDESSAI FOR R.NO. 1 & 2 ADV. CHARLTON M. D'SOUZA FOR R.NO. 3 TO 7 ADV. MANSI NAIK FOR R.NO.1 & 2 ADV. PRIYANKA HAWANOR FOR R.NO.1 & 2
106	WP/520/2016	ORIENTAL CONTAINERS LTD., REP. BY ITS AUT. REP. YESHWANT S. PARAB. VS HON'BLE PRESIDING OFFICER LABOUR COURT GOVT. OF GOA AND ANR.,	ADV. AVALON ALTON CARVALHO	ADV. A.V. NIGALYE FOR RESPONDENT NO. 2
107	WP/526/2016	KESHAB CHANDRA ROY. VS STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND 2 ORS.	ADV. J. ABREU LOBO ADV. KUNKOLIEKAR BHARATI KUNDAL	ADV. SANDESH D. PADIYAR FOR RESPONDENT NO. 2 ADV. PRASHIL AROLKAR FOR R. NO. 2 GEETESH RAMESH SHETYE ADV. PRADOSH P. DANGUI AGA FOR RESP.NO. 1
108	WP/548/2016	THE STATE OF GOA THR. ASSISTANT REGISTRAR OF CO-OPERATIVE SOCIETIES.	ADV. CORREIA MARIA SIMONE JUDITH	ADV. JOSEPH VAZ FOR RESPONDENT NO. 1 ADV. SHAGUFA AGHA

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	VS SAGAR CO-OPERATIVE HOUSING SOCIETY LTD., THR. ITS SECRETARY E.S.S. ALMEIDA.		FOR RESPONDENT NO. 1 ADV. SWATI NAIK FOR RESPONDENT NO. 1 ADV. SONALI M. P. DACOSTA FRIAS FOR RESPONDENT NO.
109 WP/558/2016	COMMUNIDADE OF BAMBOLIM THR. ITS ATTORNEY. VS STATE REP. BY THE MAMLATDAR OF TISWADI AND 11 ORS.	ADV. GALILEO FRANCISCO TELES ADV. DEEPAK S. FADKE ADV. AUSTIN AUGUSTO FERNANDES	ADV. RAHUL SATARDEKAR FOR R.NO.4 (A) ADV. RESHMA SATARDEKAR FOR R.NO.4 (A) ADV. TERENCE VAZ FOR R.NO.4(B) ADV. SUBHAM MANERKAR FOR R.NO.2 ADV. NARAYAN GOVEKAR FOR R.NO.5 & 6 ADV. JOSEPH VAZ FOR R.NO.4(B) ADV. VIBERT NORONHA FOR R.NO.2 ADV. ROSHAN S. PALKAR FOR R.NO.5 & 6 ADV. FERNANDES ANABEL ELDOMA FURTADO FOR R.NO.2 ADV. SURESH G. PALKAR FOR R.NO.5 & 6 ADV. GAURISH N. AGNI FOR R.NO.2 ADV. JOSEPH VAZ FOR R.NO.4 ADV. RAUNAQ RAO FOR R.NO.3 ADV. SWATI NAIK FOR R.NO.4(B) ADV. EESHAN USAPKAR FOR R.NO.2
110 WP/572/2016	ANAND SHAMBA POROB KHOLKAR (DEC) BY HIS LRS. REP. BY ATT. SHRI PREMANAND ANAND KHOLKAR. VS DATTA SHANKAR NAIK (DEC) BY HIS LRS.	ADV. R. G. RAMANI ADV. DEEPIKA FATERPEKAR	ADV. ASHWIN D. BHOBE FOR R.NO.1(A) AND 1 (H) ADV. BHOBE SHRADHA SUBHASH FOR R.NO.1(A) & 1 (H)

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
111 WP/618/2016	ANANT KRISHNA KAMBLI AND 5 ORS. VS VITHAL NAIK (SINCE DECEASED- LRS ALREADY ON RECORD AS R.3 TO 6)AND 12 ORS.	ADV. VINOD VISHNU KORGAONKAR ADV. JOCELYN MARIA GODINHO ADV. LOTLIKAR DAKSHA GOKULDAS	ADV. PRAVIN N. FALDESSAI FOR R.NO.13 ADV. PRANAV VAZE FOR R.NO.7 & 8 ADV. PUNDALIK N RAIKER FOR R.NO.7 & 8 ADV. ASHA A. DESAI FOR R.NO.2,3,4,5 & 6 ADV. VIDYESH A NAIK FOR R.NO.7 & 8
112 WP/630/2016	SADANAND APA KAMBLI. VS VILLAGE PANCHAYAT BANDORA, THR. ITS SECRETARY AND ANR.	ADV. NILESH V. S. SHIRODKAR ADV. NISHA JALMI ADV. SANGEETA RAUL	ADV. VISHNUPRASAD A. LAWANDE FOR R.NO.2 ADV. PUSHPINDER KAUR FOR R.NO.2 ADV. GAURI POI FOR R.NO.2 ADV. DHARMANAND R VERNEKAR FOR R.NO.2
113 WP/632/2016	DWARKABAI VISHWAMBAR DESAI AND 2 ORS. VS BABUSO GAUDE AND 7 ORS.	ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX ADV. SHIVADATTA PRAKASH MUNJ	ADV. GURU SHIRODKAR FOR R.NO.1
114 WP/652/2016	LAXMAN SANVLO SHETKAR (DEC) THR. HIS LRS., VS NANU B. SHETKAR (DEC) THR. HIS LRS. AND 2 ORS.	ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX	ADV. JAGANNATH JAYANT MULGAONKAR R-1(ABCD AND E)2AND3 ADV. JAGANNATH JAYANT MULGAONKAR FOR R. NO. 2 ADV. JAGANNATH JAYANT MULGAONKAR FOR R. NO. 3 ADV. ANUSHA D KAISUKAR R-1(ABCD & E)2&3 ADV. PEARL ELSA REMEDIOS R-1(ABCD & E)2&3
115 WP/666/2016	ALLEN VALLES. VS MARCELINA TEREZA PINTO (DEC) THR. LRS.,	ADV. DEVIDAS J. PANGAM ADV. SHIVADATTA PRAKASH MUNJ ADV. FERNANDES LUIS ALEX	ADV. PRASHANT V. VENGURLEKAR FOR R.NO.1(H AND I)
116 WP/718/2016	VASSUDEV PRABHU GAONKAR (DEC), THR. LRS.	ADV. VIVEK ANGELO RODRIGUES	

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	THR. POA SHASHIKANT PRABHU GAONKAR. VS COMMUNIDADE OF POINGUINIM, REP. BY ITS ATTORNEY VASSUDEV V. PHALDESSAI AND ANR.	ADV. SUNITA S GUPTA	
117 WP/750/2016	ANTONIO S.C. PEREIRA. VS N.D. AGARWAL, CUSTODIAN OF EVACUEE PROPERTIES.	ADV. DHAVAL DAMODAR ZAVERI	ADV. PRAVIN N. FALDESSAI FOR R.NO.1
118 WP/781/2016	SUSHANT S. TARI. VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 5 ORS.	ADV. SIMOES KHER CEAZER JOHN ADV. PREETAM TALAULIKAR ADV. ABHIJEET KAMAT	ADV. PARAG S RAO ADV. VISHWADH SARDESSAI FOR R. NO. 4 ADV. PARAG S RAO FOR R. NO. 3 ADV. VISHWADH SARDESSAI FOR R. NO. 2 ADV. AKSHATA L. MAMLEDAR FOR R.NO.3, 5 & 6 ADV. PARAG S RAO FOR R.NO.3, 5 & 6 ADV. VISHWADH SARDESSAI FOR R.NO.1 & 2 ADV. AGNETHA CASSANDRA LOBO FOR R.NO.3, 5 & 6 ADV. AKSHATA L. MAMLEDAR FOR R.NO.3, 5 & 6 ADV. AGNETHA CASSANDRA LOBO FOR R.NO.3, 5 & 6
119 WP/800/2016	MULLA YUSUF @ ISSUB (DEC) THR. HIS LEGAL REP. VS GURUDAS P. NAIK (SINCE DECEASED THR. LRS.)AND 2 ORS.	ADV. KHOLKAR PREMANAND ANAND ADV. DEEPIKA T. FATERPEKAR ADV. NIJHANI P. SHIRGAOKAR	ADV. ASHWIN D. BHOBE FOR R.NO.1 ADV. ROHIT SHIRODKAR FOR R.NO.1 ADV. S.BHOBE FOR R.NO.1
120 WP/814/2016	FRANCISCO FERNANDES, REP. THR. POA, CIPRIANO DE ANDRADEM. VS V.G. KHANDEPARKAR AND	ADV. PREETAM TALAULIKAR ADV. SIMOES KHER CEAZER JOHN ADV. ABHIJEET KAMAT	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		ANR.		
121	WP/822/2016	CAMPO VERDE CO-OP. HOUSING SOCIETY LTD., THR. ITS SECRETARY., VS MARIA ELINA MENEZES AND ANR.,	ADV. ASHWIN D. BHOBE	ADV. VIVEK ANGELO RODRIGUES U/LAS FOR R.NO. 1
122	WP/832/2016	SHASHIKANT TUKARAM CHARI AND 2 ORS., VS MANGALA R. KENI AND ANR.,	ADV. RICHARD ALMEIDA ADV. COSTA ASHWIN CARLOS	ADV. AMAY ARJUN PHADTE FOR R.NO.1 AND 2 ADV. ABHIJIT PRAMOD GOSAVI FOR R.NO.1 & 2 ADV. JEEVAN KALANAGUTKAR FOR R.NO.1 & 2 ADV. SIDDESH U. TALKAR FOR R.NO.1 & 2
123	WP/859/2016	ANKUSH KUNKOLKAR., VS VILLAGE PANCHAYAT OF CHIMBEL.,	ADV. MR. SAKHARAY ULHAS NAIK	ADV. GURU SHIRODKAR FOR RESPONDENT ADV. PRITAM ROHIDAS GAUDE FOR RESPONDENT
124	WP/860/2016	ANTHONY VALES., VS NAGESH SADA CHARI (DECEASED) THR. LRS. AND ANR.,	ADV. JOAQUIM GODINHO ADV. NOELA FERNANDES	ADV. PALYEKAR VINITA VISHRAM FOR R.NO.2 ADV. PADGAONKAR KISHAN C FOR R.NO.2 ADV. KAMAT GHANEKAR TANVI FOR R.NO.2 ADV. SHARMILA G. GAUDE FOR R.NO.1(B) ADV. SEBASTIAO WALTER REBELLO FOR R.NO.1(B) ADV. ANTHONY X.N.REBELLO FOR R.NO.1(B)
125	WP/865/2016	GOAN HOTELS AND REALTY PVT. LTD., REP. THR. SANJEEV KUMAR., VS THE CHIEF ELECTRICAL ENGINEER, ELECTRICITY DEPT., GOVT. OF GOA AND ANR.,	ADV. JITENDRA P. SUPEKAR	ADV. AMIRA ABDUL RAZAQ FOR R.NO.1
126	WP/900/2016	FELIX N. MONTEIRO, REP	ADV. USGAONKAR	ADV. JAYANT S. PRABHU



SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	BY POA JOHN MONTEIRO., VS GASPAR MONTEIRO AND 4 ORS.,	SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	FOR R.NO.2 ADV. ASHISH PRABHU FOR R.NO.2 ADV. KASHINATH SAWANT DESSAI FOR R.NO.2 ADV. PRATIKSHA NAGVEKAR FOR R.NO.1 ADV. PRITISH PRABHU FOR R.NO.2 ADV. NIGEL DA COSTA FRIAS FOR R.NO.1 ADV. ASHISH PRABHU FOR R.NO.2 ADV. PRITISH PRABHU FOR R.NO.2
127 WP/915/2016	PANDURANG ALVE AND ANR., VS COMMUNIDADE DE MARGAO REP. BY ITS SPECIAL ATTORNEY CELESTINO NORONHA AND ANR.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	
128 WP/945/2016	CELICIA MARIA FERNANDES, REP. BY THEIR POA AGNELO FERNANDES AND ANR., VS ISABELA SOARES.,	ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX	ADV. VISHNUPRASAD A. LAWANDE FOR RESPONDENT ADV. GAURI POI FOR RESPONDENT ADV. PUSHPINDER KAUR FOR RESPONDENT ADV. DHARMANAND VERNEKAR FOR RESPONDENT
129 WP/1015/2016	DIN MOHAMMAD (DEC) THR. LRS., VS JACINTO CUPERTINO AND ANR.,	ADV. DHAVAL DAMODAR ZAVERI	ADV. JOSEPH VAZ FOR R.NO.1 AND 2
130 WP/1016/2016	BOSCO GRACIAS VS STATE THR. EXECUTIVE ENGINEER	ADV. KAMAT GHANEKAR TANVI ADV. PADGAONKAR KISHAN C ADV. PALYEKAR VINITA VISHRAM	ADV. PRAVIN N. FALDESSAI FOR R.NO.1
131 WP/1022/2016	THE GOA URBAN CO-OP. BANK LTD., THR ITS MD	ADV. R. G. RAMANI	SHRI MR. RUI FERREIRA

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VILAS MAHADEO NARKAR., VS RUI FERREIRA AND 3 ORS.,		
132	WP/1033/2016	. BRAZELINA COUTINHO E FURTADO AND ANR., VS GLORIO JACOB FURTADO (DEC) THR LRS. AND ANR.,	ADV. SANMAN R. KENY ADV. HALARNKAR ADISH VINOD	
133	WP/1038/2016	JOAO JOAQUIM FILIPE AFONSO @ FELIX AFONSO., VS JOSE PIEDADE FERNANDES AND ANR.,	ADV. SIDDHARTH KASHALKAR ADV. NAIK SANTOOR ADV. PRIYANKA U. CHOPDEKAR ADV. JATIN RAMAIYA	ADV. PARAG S RAO FOR R.NO.2 ADV. ANALIZ MENEZES FOR R.NO.1 ADV. CLOVIS DA COSTA A. MONTEIRO FOR R.NO.1 ADV. AGNETHA CASSANDRA LOBO FOR R.NO.2
134	WP/1042/2016	SHRI. DAYANAND SHANU BHAGAT., VS VPK URBAN CO-OP. CREDIT SOCIETY LTD., THR. ITS CHAIRMAN AND 4 ORS.,	ADV. SHIRIN V. NAIK ADV. KALPA GOVENKAR ADV. NITISHA U. NAIK ADV. PRIYANKA NAIK	ADV. GAURISH N. AGNI FOR R.NO.1 ADV. EESHAN USAPKAR FOR R.NO.1
135	WP/1115/2016	FILOMENA RODRIGUES AND ANR., VS OLIVIN AFONSO @ MR. FRANCIS OLIVIIN AFONSO AND ANR.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SARMALKER	ADV. RAJAS A. KANTAK FOR R.NO.1 & 2 ADV. AJIT R. KANTAK FOR R.NO.1 & 2
136	WP/1116/2016	FILOMENA RODRIGUES AND ANR., VS OLIVIN AFONSO @ FRANCIS OLIVIIN AFONSO AND ANR.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SARMALKER	ADV. AJIT R. KANTAK FOR R.NO.1 AND 2 ADV. RAJAS KANTAK FOR R.NO.1 & 2
137	WP/1128/2016	ATMARAM RAYU PARULEKAR (DECEASED) THR. HIS LRS. AND ANR., VS THE COMUNIDADE OF SALIGAO, REP. BY ITS ATTORNEY AND ANR.,	ADV. VISHNUPRASAD A. LAWANDE ADV. GAURI POI	ADV. NIGEL DA COSTA FRIAS FOR R.NO.1 ADV. LAXMI SAWANT FOR R.NO.1
138	WP/1130/2016	GULABI SOMDAS NAIK.,	ADV. J. ABREU LOBO	ADV. V. KORGAONKAR

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	VS SANTANHINHA BARRETO (DEC) REP. BY LRS.,	ADV. FERNANDES NIGEL JOHN	FOR R.NO.1(C) TO 1(F) ADV. VLEDSON LUCIO BRAGANZA FOR R.NO.1(C) TO 1(F) ADV. JOCELYN MARIA GODINHO FOR R.NO.1(C) TO 1(F)
139 WP/1131/2016	JAYAMALA MAHESH NAIK @ JAYAMALA MAYEKAR., VS VILLAGE PANCHAYAT OF AZOSSIM MANDUR, THR. ITS SARPANCH/SECRETARY AND 3 ORS.,	ADV. ARJUN F. NAIK ADV. GAURIJ TUKARAM KANULKAR ADV. MEHANDI ANAY NAIK DESAI ADV. SNEHA D. SHETYE	ADV. ROHIT BRAS DE SA FOR R.NO.2 ADV. ANKITA NAGVENKAR FOR R.NO.2 ADV. GOVIND SALKAR FOR R.NO.2 ADV. PRITI P.S. DESHPRABHU FOR R.NO.2 ADV. KHOLKAR NEHA UMESH FOR R.NO.3 & 4
140 WP/1197/2016	JACQUELINE PEREIRA AND ANR., VS DIRECTOR OF SETTLEMENT AND LAND RECORDS.	ADV. BETQUECAR KARISHMA CUSTA	ADV. PRAVIN N. FALDESSAI FOR R.NO.1
141 WP/10/2017	THE DEPUTY COLLECTOR/ LAND ACQUISITION OFFICER., VS PREMANAND RAMNATH GAONKAR.,	ADV. SUSAN LINHARES	ADV. IVAN SANTIMANO FOR R.NO.1 ADV. SWETA PEREIRA FOR R.NO.1
142 WP/26/2017	THE DEPUTY COLLECTOR/LAND ACQUISITION OFFICER., VS NARAYAN DHAKTU NAIK.,	ADV. SUSAN LINHARES	ADV. IVAN SANTIMANO FOR RESPONDENT ADV. SWETA PEREIRA FOR RESPONDENT
143 WP/36/2017	THE GOA URBAN CO-OP. BANK LTD., THR. ITS CHIEF EXE. OFFICER, VILAS MAHADEO NARKAR AND ANR., VS RUI FERREIRA AND ANR.,	ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR	MR. IN PERSON
144 WP/37/2017	THE GOA URBAN CO-OP. BANK LTD., THR. ITS CHIEF EXEC. OFFICER, VILAS MAHADEO NARKAR.,	ADV. R. G. RAMANI	SHRI MR. RUI FERREIRA

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	VS RUI FERREIRA AND 2 ORS.,		
145 WP/102/2017	SURESH S. SAWANT AND ANR., VS THE REGISTRAR OF CO-OPERATIVE SOCIETIES AND EX-OFFICIO, JOINT SECRETARY TO GOVT. OF GOA AND 2 ORS.,	ADV. VALMIKI MENEZES	ADV. AMIRA ABDUL RAZAQ FOR R.NO.1 ADV. RAMA GAJANAN RIVANKAR FOR R.NO.2 ADV. S. R. RIVANKAR FOR R.NO.2 ADV. NARAYAN D. GOVEKAR FOR R.NO.3(A,B & D) ADV. SAGAR B. RIVANKAR FOR R.NO.2
146 WP/119/2017	THE STATE OF GOA, THR. CHIEF SECRETARY AND ANR., VS ANGELINA MANUEL FERNANDES AND ANR.,	ADV. MANISH DAMODAR SALKAR ADV. MANISH DAMODAR SALKAR FOR P. NO. 2	ADV. VALMIKI MENEZES FOR R.NO.1 AND 2 ADV. FERNANDES LUIS ALEX FOR R.NO.3 ADV. FERNANDES LUIS ALEX FOR R.NO.1(F) ADV. VALMIKI MENEZES FOR R.NO.1(E&D), R-1(A) ADV. SHIVADATTA PRAKASH MUNJ FOR R.NO.3
147 WP/128/2017	MENEZES CHEMICALS (GOA) PVT. LTD., THR. ITS M.D., CONRAD MENEZES., VS VITHAL DESSAI, REP. THR. PUTI GAOKAR AND 34 ORS.,	ADV. ARUNKUMAR V. NIGALYE ADV. RISHIKESH P. GAWTHANKAR ADV. OMKAR VYANKATESH KULKARNI	ADV. VIJAY A. PALEKAR FOR R.NO.1 TO 35 ADV. PRAVEEN GAWAS R.NO.1 TO 35
148 WP/136/2017	SHRIMANT KUMAR DHARGALKAR., VS SUVARNA INDUSTRIES PVT. LTD., BY ITS SOLE PROP., V. B. GAWAS AND 3 ORS.,	ADV. SHIVAN DESAI ADV. SIDDHARTH KASHALKAR ADV. BHARNE SADHVI MANGESH ADV. JATIN RAMAIYA	ADV. KETAKI L. PEDNEKAR FOR R.NO.3 AND 4
149 WP/173/2017	G.S. PATKAR, PROP. GOVIND SITARAM PATKAR (DEC) THR. HIS LRS., NARAYAN GOVIND PATKAR., VS PRASHANT RAMCHANDRA PHADNIS.,	ADV. PARAG S RAO ADV. AGNETHA CASSANDRA LOBO	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR RESPDT. ADV. SHAILESH REDKAR FOR RESPONDENT

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
150	WP/198/2017	STEPHEN ARTHUR PO., VS TULSHIBAI GOVIND GHADI AND 11 ORS.,	ADV. VLEDSON LUCIO BRAGANZA ADV. JOCELYN MARIA GODINHO	ADV. DEEPAK GAONKAR FOR R.NO.1 TO 3 ADV. KAUSHAL SHETYE FOR R.NO.1 TO 3
151	WP/203/2017	URUSULA SOARES. VS FATIMA C. TONY COLACO E FERNANDES AND ANR.,	ADV. NIGEL DA COSTA FRIAS ADV. RALPH MASCARENHAS ADV. CORREIA MARIA SIMONE JUDITH	- ADV. GEETESH RAMESH SHETYE FOR R. NO. 2 ADV. GEETESH RAMESH SHETYE FOR R. NO. 2 -
152	WP/213/2017	LAXMAN CANDOLKAR (DEC) THR. HIS LRS., VS VILLAGE PANCHAYAT OF CANDOLIM, THR. ITS SECRETARY AND ANR.,	ADV. CARLOS ALVARES FERREIRA ADV. ALMEIDA RICHELLE ISABELLA ADV. COSTA ASHWIN CARLOS ADV. FERNANDES JASON BOSCO	ADV. BORKAR SHRADDHA FOR R.NO.1 ADV. V.KORGAONKAR FOR R.NO.2 ADV. SHIRODKAR NEHA ANIL FOR R.NO.1 ADV. GAURANG D. PANANDIKER FOR R.NO.1 ADV. VIBHAV RAJIV AMONKAR FOR R.NO.1 ADV. VLEDSON LUCIO BRAGANZA FOR R.NO.2 ADV. GAUTAMI KAMAT FOR R.NO.1
153	WP/233/2017	MAHENDRA P. GAUNEKAR, THR. HIS DULY CONST. ATT., S.R. RAMNATHKAR., VS MEGHASHYAM RAMCHANDRA NAIK AND 5 ORS.,	ADV. ABHAY NACHINOLKAR	ADV. ASHWIN D. BHOBE FOR R.NO.1, 2 AND 4
154	WP/238/2017	KUSTA NOLU ALIAS LOLU GAONKAR., VS ANANDI BABU GAONKAR (SINCE DECEASED REP. BY LRS R. 2 TO 8)AND 17 ORS.,	ADV. ABHAY NACHINOLKAR	ADV. RAJAS KANTAK FOR R.NO.2 TO 10 ADV. BORKAR SHRADDHA FOR R.NO.2-10 & 13-18 ADV. SANTOSH HARI BHARNE FOR R.NO.2-10 & 13-18 ADV. RAJAS KANTAK FOR R.NO.13 TO 18
155	WP/253/2017	JOAQUIM JOHN VAZ, REP. BY THEIR POA JOAQUIM OLAVO VAZ AND ANR., VS VISHWANATH MUKUND GAUDO AND 2 ORS.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
156	WP/254/2017	DNYANSHWAR PUNDALIK SAWANT., VS THE SECRETARY, VILLAGE PANCHAYAT OF PENHA-DE-FRANCA AND 2 ORS.,	ADV. GAJENDRA USGAONKAR	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 AND 2 ADV. VALLABH D. PANGAM FOR R.NO.3 ADV. MANSI NAIK FOR R.NO.1 & 2 ADV. VENICIA LOURENCO FOR R.NO.1 & 2
157	WP/255/2017	MILAN A NARE NEE ASMITA A. KAUSHAL., VS THE DIRECTOR OF EDUCATION, DIRECTORATE OF EDUCATION, GOVT. OF GOA AND 4 ORS.,	ADV. NIGEL DA COSTA FRIAS ADV. SHRUTI BHOMKAR ADV. NAGVEKAR PRATIKSHA RAMKRISHNA	ADV. DEEP D. SHIRODKAR FOR R.NO.1 AND 2 ADV. BHARNE SADHVI MANGESH FOR R.NO.4 ADV. KETAKI L. PEDNEKAR FOR R.NO.4 ADV. MARIA SILVEIRA FOR R.NO.4 ADV. JATIN RAMAIYA FOR R.NO.4 ADV. SHIVAN DESAI FOR R.NO.4
158	WP/283/2017	SANTAN CIPRIANO FONSECA (DEC) THR. LRS. AND ANR., VS RAPHAEL FONSECA AND 2 ORS.,	ADV. R J PINTO ADV. RUKHSAR SHAIKH ADV. GAUTAMI PHADTE ADV. ANITA BOGATI ADV. PRAGATI KUNKOLKAR	ADV. ARAUJO ASHVINI AFONSO FOR RESPONDENTS
159	WP/313/2017	UNITED BREWERIES LTD., THR. ITS DIVISIONAL VICE PRESIDENT, GOVIND TIWARI., VS THE SUPERINTENDENT OF EXCISE AND 2 ORS.,	ADV. ASHWIN D. BHOBE ADV. ANNELISE FERNANDES	ADV. SUSAN LINHARES FOR R.NO.1, 2 AND 3
160	WP/337/2017	ADOLF OLEGARIO NAZARETH, REP. BY THEIR CONST. ATT., DR. ANTHONY O. NAZARETH AND 5 ORS., VS RATNABAI SANGODKAR.,	ADV. J. ABREU LOBO ADV. PRATIKSHA JUBA MANDREKAR ADV. KUNKOLIEKAR BHARATI KUNDAL ADV. NIGEL JOHN FERNANDES	ADV. PRASHEEN LOTLIKAR FOR RESPONDENT
161	WP/340/2017	ALCON REAL ESTATE PVT. LTD., VS AGUADA HOMES	ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX	ADV. JOSEPH VAZ FOR RESPONDENT ADV. SWATI NAIK FOR RESPONDENT

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		CO-OPERATIVE HOUSING SOCIETY LTD., REP. BY DAMIAN ANDRADE.,		
162	WP/343/2017	ANTHONY D'SOUZA., VS SARPANCH/SECRETARY, VILLAGE PANCHAYAT OF PARRA AND ANR.,	ADV. SEBASTIAN VALES ADV. NIKEETA LOTLIKAR ADV. ROHIT PEDNEKAR	ADV. K.T.SAWANT FO R.RNO.2 ADV. ABHISHEK SAWANT R.NO.1 ADV. PANKAJ P. PAI VERNEKAR R.NO.1
163	WP/350/2017	CHANDRAKANT SADANAND BORKAR., VS COMMUNIDADE OF CHANDOR, REP. HEREIN BY ITS ATT. LUEL FERNANDES.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. IVAN SANTIMANO ADV. SHAILESH REDKAR	ADV. COSTA ASHWIN CARLOS FOR RESPONDENT ADV. CARLOS ALVARES FERREIRA FOR RESPONDENT ADV. FERNANDES JASON BOSCO FOR RESPONDENT
164	WP/372/2017	SURAJ RAMESH BETKIKAR., VS MANJILA SANTOSH VERNEKAR AND 27 ORS.,	ADV. PURUSHOTTAM R. KARPE ADV. SARVESH P. NAIK	ADV. AMIRA ABDUL RAZAQ FOR R.NO.28 ADV. PRASHIL AROLKAR U/LAS FOR R. NO. 1
165	WP/373/2017	GANESH PANDURANG MANDREKAR AND 6 ORS., VS THE COMMUNIDADE OF ANJUNA, THR. THE ADMINISTRATOR OF COMMUNIDADE AND ANR.,	ADV. ABHIJEET KAMAT ADV. SIMOES KHER CEAZER JOHN ADV. PREETAM TALAULIKAR	ADV. PALYEKAR VINITA VISHRAM FOR R.NO.1 ADV. PADGAONKAR KISHAN C FOR R.NO.1 ADV. PADGAONKAR KISHAN C FOR R.NO.1
166	WP/385/2017	RAMNATH V. KUDNEKAR (DEC) THR. HIS LRS., VS NAMDEO VASSUDEV KUDNEKAR AND 4 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	ADV. AMIT PALEKAR FOR R.NO.1 ADV. EESHAN USAPKAR FOR R.NO.4 & 5
167	WP/397/2017	JAIWANT DUKLE (DEC) THR. HIS LRS., VS PANDURANG JANA LAWANDE AND ANR.,	ADV. JAGANNATH JAYANT MULGAONKAR	ADV. S. Y. THALY FOR R.NO.1 ADV. VALLABH D. PANGAM FOR R.NO.1
168	WP/462/2017	ATMARAM RAMCHANDRA PARAB (DEC) THR. LRS., VS SHRIPAD HALARNAKAR @ SHRIPAD V. NAIK	ADV. ASHWIN D. BHOBE	ADV. MR. ARUN A. S. TALAULIKAR FOR R.NO.3 ADV. MELISSA C. CONCEPTION FOR R.NO.1 (B)

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		HALAREKAR (DEC) THR. HIS LRS. AND 2 ORS.,		ADV. VALMIKI MENEZES FOR R.NO.1(B)
169	WP/477/2017	SAVITRIBAI GOVIND BAKHLE (DEC) THR. LRS VS BALKRISHNA ANANT BAKHLE(DEC) THR. LRS. AND 2 ORS.,	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE	ADV. SUSAN LINHARES FOR R.NO.3 ADV. ABHIJEET KAMAT FOR R.NO.2(A) ADV. PREETAM TALAULIKAR FOR R.NO.2(A)
170	WP/502/2017	MAHAVIR ROADS AND INFRASTRUCTURE PVT. LTD., REP. HEREIN BY ITS AUT. REP. NITESH N. UPADHYAY., VS KHEMRAJ GAJANAN SAWANT.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER ADV. BHOBE SHRADHA SUBHASH	
171	WP/527/2017	RAMDAS NOMRU NAIK SHIRODKAR., VS SHRI. SHANTADURGA DEVASTHAN, THR. ITS ATT.,	ADV. JOAQUIM GODINHO ADV. V. GAONKAR ADV. N. FERNANDES	ADV. DEVIDAS J. PANGAM FOR R.NO.1 ADV. SHIVADATTA PRAKASH MUNJ FOR R.NO.1 ADV. PARIKSHIT S. SAWANT FOR R.NO.1
172	WP/535/2017	CHOWGULE AND CO. PVT. LTD., THR. ITS POA, CHANDRAKANT T. GADKARI., VS ALL INDIA KISAN SABHA, MAYEM UNIT AND 2 ORS.,	ADV. PADGAONKAR CHAITANYA PRAKASH ADV. ADITI NAIK	ADV. THALMANN PRADEEP PEREIRA FOR R.NO.1 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R.NO.2 ADV. R. G. RAMANI FOR R.NO.2 ADV. JATIN R. NAIK FOR R.NO.1 ADV. RYAN DA PIEDADE MENEZES FOR R.NO.3 ADV. LAXMIKANT SHANKAR SALKAR FOR R.NO.1 ADV. SS N CHOPDENKAR FOR R.NO.2 ADV. SUNANDA PANDURANG AMONKAR FOR R.NO.2
173	WP/576/2017	ANA VITORIA VIEIRA DELGADO LOBO (DEC) THR. HER LRS. AND 5 ORS.,	IN PERSON	ADV. PRASHEEN LOTLIKAR FOR R.NO.1(A AND C)



SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS GERALDO LOBO (DEC) AND 21 ORS.,		
174	WP/578/2017	SELECT HOLIDAY RESORT LTD., THR. ITS AUT. SIG., GUITRY VELHO., VS GOA INN PVT. LTD., REP. BY AUTHORISED SIGNATORY URVINDRA SINGH GUJRAL AND 2 ORS.,	ADV. PRADOSH P. DANGUI ADV. PURNA BHANDARI ADV. ASHISH KRISHNANATH KUNCOLIENCAR ADV. ASHVEK GOSAVI ADV. PRACHI SAWANT ADV. AMIR JAMADAR ADV. S.S. REBELLO ADV. PRACHITA R. KALANGUTKAR ADV. AMOGH V. PRABHUDESAI ADV. GAURI GOVENKAR ADV. AUROBINDO GOMES PEREIRA ADV. RAJESH SHIVOLKAR	ADV. ASHWIN D. BHOBE FOR R.NO.1 ADV. FERNANDES ANNELISE FOR R.NO.1
175	WP/595/2017	JOAQUIM RAIKAR FERNANDES (DEC) THR. HIS LRS. AND 2 ORS., VS THE COMUNIDADE OF DAVORLIM, THR. ITS ATT. AND 3 ORS.,	ADV. RYAN DA PIEDADE MENEZES	ADV. GURU SHIRODKAR FOR R.NO.1 ADV. SAWANT SHANKAR BALKRISHNA FOR R.NO.1
176	WP/610/2017	ROQUE FERNANDES AND 9 ORS., VS GOVERNMENT OF GOA, THR. SECRETARY REVENUE, REP. BY MAMLATDAR OF SANGUEM TALUKA.,	ADV. PADGAONKAR KISHAN C ADV. KAMAT GHANEKAR TANVI	ADV. MR. ARUN A. S. TALAULIKAR FOR R.NO.1
177	WP/623/2017	BALA ATMARAM SAHAKARI AND ANR., VS DEPUTY CONSERVATOR OF FORESTS.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH ADV. SAGAR SURENDRA SARMALKER	- MANISH DAMODAR SALKAR
178	WP/632/2017	GOA TOURISM DEVELOPMENT CORPORATION LTD., REP. HEREIN BY ITS M.D., NIKHIL DESAI.,	ADV. DEEP D. SHIRODKAR	ADV. R J PINTO ADV. SUSAN LINHARES FOR R.NO.2 ADV. RUKHSAR M. SHAIKH R-1(A) TO R-1(D)

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	VS MINGUEL CAITAN LOBO (DEC) THR. LRS. AND ANR.,		(I) ADV. VERODIANA J. D'SILVA R-1(A) TO R-1(D) (I) ADV. R. J. PINTO FOR R.NO.1(D) & 1(D-1) ADV. BHALCHANDRA L. BANDODKAR R-1(A) TO R-1(D) (I)
179 WP/637/2017	RANI VISHWANATH GARG AND ANR., VS BABULO GUNO GAUDE (DEC) THR. LRS. AND ANR.,	ADV. PRASHEEN LOTLIKAR ADV. PATIL NEELAM ANANDRAO ADV. SHRIRAM POLLE	ADV. GURU SHIRODKAR FOR R.NO.1(A) TO (H) ADV. SHANKAR B. SAWANT FOR R.NO.1(A) TO (H) ADV. VARSHA PARAB SHIRODKAR FOR R.NO.1(A) TO (H) ADV. PRITAM ROHIDAS GAUDE FOR R.NO.1(A) TO (H)
180 WP/652/2017	FRANCISCO CARVALHO AND ANR., VS INACIO PIEDADE OLIVEIRA AND 3 ORS.,	ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR	ADV. ASHWIN D. BHOBE FOR RESPONDENT NOS. 1 AND 2 ADV. BHOBE SHRADHA SUBHASH FOR RESPONDENT NOS. 1 &
181 WP/653/2017	FLORINA CARVALHO (DEC) AND 2 ORS., VS INACIO PIEDADE OLIVEIRA AND 3 ORS.,	ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR	ADV. ASHWIN D. BHOBE FOR RESPONDENT NO. 1 AND 2 ADV. BHOBE SHRADHA SUBHASH FOR RESPONDENT NO. 1 &2
182 WP/664/2017	JAYESH FADTE., VS VILLAGE PANCHAYAT OF VELSAO PALE ISSORCIM, THR. ITS SARPANCH/SECRETARY AND ANR.,	ADV. CARLOS ALVARES FERREIRA	ADV. AMEY KAKODKAR FOR R.NO.2 ADV. PANKAJ M. SHIRODKAR FOR R.NO.2 ADV. DIPTY BHOMKAR FOR R.NO.2
183 WP/679/2017	NANA SHANKAR KHAJNEKAR (SIN.DEC) AND 3 ORS., VS MANUEL FRANCIS SOUZA (SIN.DEC.) AND 6 ORS.,	ADV. VIDHATI SHETYE ADV. MANSI NAIK ADV. PRIYANKA HAWANOOR	ADV. YESHWANT R. TELI FOR R.NO.1,2,3,4,5 AND 6
184 WP/752/2017	ROY C. D'SOUZA.,	ADV. JOAQUIM GODINHO	ADV. ASHWIN D. BHOBE

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	VS VILLAGE PANCHAYAT OF MERCES, REP. BY SARPANCH AND ANR.,	ADV. R. NADAF ADV. GAONKAR VAMAN SURESH ADV. NADAF RAJASAB MABUSAB	FOR R.NO.1 AND 2
185 WP/768/2017	GOA UNIVERSITY, THR. THE REGISTRAR, PROF. Y.V. REDDY., VS P.W.D. WORKS DIVISION II, THR. THE EXECUTIVE ENGINEER, PANAJI.,	ADV. ASHWINI AGNI ADV. REKHA ASHOK KAMATAR ADV. HETAL BHARAT MODY ADV. RONAL CHANDRAKANT SIROYA	ADV. PRAVIN N. FALDESSAI FOR RESPONDENT NO. 1
186 WP/769/2017	GOA UNIVERSITY, THR. THE REGISTRAR, PROF. Y.V. REDDY., VS P.W.D., WORKS DIVISION II, THR. THE EXECUTIVE ENGINEER, PANAJI.,	ADV. ASHWINI AGNI ADV. RONAL CHANDRAKANT SIROYA ADV. REKHA ASHOK KAMATAR ADV. HETAL BHARAT MODY	ADV. GEETESH RAMESH SHETYE
187 WP/777/2017	MINEIRA NACIONAL LIMITADA, REP. BY ITS AUT. REP., ARJUN ANIL SALGAOCAR., VS HARDESH ORES PVT. LTD. AND ANR.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. PRIYANKA KAMAT FOR R.NO.2 ADV. MANISH DAMODAR SALKAR FOR R. NO. 2 ADV. DEVKI SAMANT FOR R.NO.1 ADV. FEMY GOMES FOR R.NO.1 ADV. AGNETHA CASSANDRA LOBO FOR R.NO.1 ADV. PARAG S RAO FOR R.NO.1
WITH WP/233/2018	MINEIRA NACIONAL LIMITADA, REP. BY ITS AUT. REP., ARJUN ANIL SALGAOCAR., VS SOCIEDADE DE FOMENTO INDUSTRIAL LIMITADA AND ANR.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. SUSAN LINHARES FOR R.NO.2
188 WP/868/2017	PRAKASH G. NAIK., VS MANDOVI PELLETS LTD., THR. ITS MANAGING DIRECTOR AND ANR.,	ADV. SHIVRAJ GAONKAR ADV. KSHITJA GAONKAR	ADV. AVALON ALTON CARVALHO FOR R.NO.1
189 WP/895/2017	J.M. BAXI AND CO.	ADV. PARAG S RAO	

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	THROUGH ITS POA CAPT.SUSHIL S. MATHUR. VS JOCYLYN D'SOUZA AND ANR.,	ADV. FEMY GOMES ADV. AGNETHA CASSANDRA LOBO	
190 WP/896/2017	J.M. BAXI AND CO. THROUGH ITS POA CAPT.SUSHIL S. MATHUR. VS KRISHNA V. DABOLKAR AND ANR.,	ADV. PARAG S RAO ADV. FEMY GOMES ADV. AGNETHA CASSANDRA LOBO	
191 WP/897/2017	J.M. BAXI AND CO.THROUGH ITS POA CAPT.SUSHIL S. MATHUR. VS PORNIMA UDAY SAWANT AND ANR.,	ADV. PARAG S RAO ADV. FEMY GOMES ADV. AGNETHA CASSANDRA LOBO	
192 WP/903/2017	ADITI A. TUYEKAR, REP. BY THE PRESIDENT., VS CIDADE DE GOA AND ANR.,	ADV. MR. SANJAY K. MANGESHKAR ADV. SNEHA D. SHETYE ADV. HARSHAD DHULAPKAR	ADV. G.K. SARDESSAI ADV. G.K. SARDESSAI FOR R. NO. 2 ADV. RAO MADHURI RAMESH FOR R. NO. 2 ADV. BANGERA SMRATI RAJENDRANATH FOR R. NO. 2 S. BORKAR RAO MADHURI RAMESH BANGERA SMRATI RAJENDRANATH S. BORKAR
193 WP/919/2017	BOBBY PANDURANG NAYAK, REP. BY HIS CONST. ATT., K. RAMESH NAYAK., VS THE LAXMI URBAN CO-OP. HOUSING MAINTENANCE SOCIETY LTD.,THR. ITS SCRETARY,SUHAS ASNODKAR AND 2 ORS.	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH ADV. FERNANDES ANNELISE	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 ADV. SIYA U. DHARGALKAR FOR R.NO.1 ADV. PEARL ELSA REMEDIOS FOR R.NO.1
194 WP/928/2017	PANDURANG ANANT USKAIKAR AND ANR., VS DRAUPADI S. HARMALKAR AND ANR.,	ADV. VALMIKI MENEZES ADV. MELISSA C. CONCEPTION	ADV. PRASHEEN LOTLIKAR FOR R.NO.1 ADV. VILAS S. PARAB FOR R.NO.1 ADV. DIKSHA S. ARONDEKAR FOR R.NO.1 ADV. GEETESH R.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				SHETYE FOR R.NO.1
195	WP/961/2017	LOURENCO FERNANDES., VS PUBLIC INFORMATION OFFICER, THR. ITS SECRETARY.,	ADV. J. ABREU LOBO ADV. KUNKOLIEKAR BHARATI KUNDAL ADV. PURUSHOTTAM R. KARPE FOR RESPONDENT ADV. PRATIKSHA JUBA MANDREKAR	ADV. PURUSHOTTAM R. KARPE
196	WP/1002/2017	ORLANDO S. A. DA SILVA AND 9 ORS., VS ZUARI INDUSTRIES LTD.,	ADV. SHIVAN DESAI ADV. MARIA SILVEIRA ADV. JATIN RAMAIYA ADV. ANIROODH C. SARDESAI ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ADV. G.K. SARDESSAI FOR RESPONDENT ADV. AVALON ALTON CARVALHO FOR RESPONDENT
197	WP/1051/2017	SHAILESHKUMAR VIRNODKAR., VS PRAKASH G. NAIK AND ANR.,	ADV. VIOLA DE MENDONCA THE PETITIONER ADV. JANICE FERNANDES *THE PETITIONER ADV. PADGAONKAR CHAITANYA PRAKASH *THE PETITIONER	ADV. ASHWIN D. BHOBE FOR R.NO.1 ADV. PRASHIL AROLKAR FOR R. NO. 2
198	WP/1095/2017	ALEX ARNOLFO PEREIRA @ ALEIXO ARNOLFO PEREIRA., VS MOISES DIOGO VAS AND 4 ORS.,	ADV. DHAVAL DAMODAR ZAVERI	ADV. AMOGH V. PRABHUDESAI FOR R.NO.1 TO 3 ADV. SHIVDATT P. MUNJ FOR R. NO. 5
199	WP/1125/2017	CHANDRAKANTA PURUSHOTTAM SHET PARKAR AND 2 ORS., VS SURESH SURYAJI DESURKAR (DEC) THR. HIS LRS. AND ANR.,	ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX	ADV. ARUNKUMAR V. NIGALYE FOR R.NO.1(IV) TO 1(X) ADV. ARUNKUMAR V. NIGALYE FOR R. NO. 1(I TO III) ADV. OMKAR VYANKATESH KULKARNI R.NO.1(IV) TO 1(X)
200	WP/1128/2017	THE SUCCESSORS OF THE FOUNDER MEMBER, REP. BY SURESH P. PILANKAR.,	ADV. PADGAONKAR CHAITANYA PRAKASH ADV. MARUSHKA DE	ADV. ASHWIN D. BHOBE FOR R.NO.1(A-F) ADV. BHOBE SHRADHA

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	VS RAMESH DATTA SHANGALI (DEC) THR. LRS. AND ANR.,	MONTE FURTADO ADV. ADITI NAIK ADV. NEELAM PATIL ADV. MAITHILI SHARAD PRABHU CHODNEKAR ADV. PRASHEEN LOTLIKAR ADV. PRATIMA MADIWALAR	SUBHASH FOR R.NO.1(A-F)
201 WP/1129/2017	THE SUCCESSORS OF THE FOUNDER MEMBER, REP. BY SURESH P. PILANKAR., VS RAMESH DATTA SHANGALI (DEC) THR. LRS. AND ANR.,	ADV. PADGAONKAR CHAITANYA PRAKASH ADV. NEELAM PATIL ADV. MAITHILI SHARAD PRABHU CHODNEKAR ADV. PRASHEEN LOTLIKAR ADV. PRATIMA MADIWALAR ADV. ADITI NAIK ADV. MARUSHKA DE MONTE FURTADO	ADV. ASHWIN D. BHOBE LRS OF R.NO.1 ADV. BHOBE SHRADHA SUBHASH LRS OF R.NO.1
202 WP/110/2018	KRISHNA ARJUN MAPARI (DEC) THR. HIS LRS., VS MAHADEV SITARAM KAKODKAR AND 2 ORS.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER ADV. BHOBE SHRADHA SUBHASH	ADV. R. G. RAMANI FOR R.NO.1(A,B,C AND D) ADV. R. G. RAMANI FOR R. NO. 1.4 ADV. R. G. RAMANI FOR R. NO. 1.3 ADV. R. G. RAMANI FOR R. NO. 1.2 ADV. R. G. RAMANI FOR R. NO. 1.1 ADV. SHENVI KAKODKAR PRANAV SURYAJI R-1(ABC&D)
203 WP/113/2018	NATALINA RODRIGUES, THR. POA BY PETITIONER NO. 10. AND 9 ORS., VS SUKANYA XETE COLOPO @ KHALAP AND 2 ORS.,	ADV. PRITAM ROHIDAS GAUDE ADV. SHANKAR B. SAWANT ADV. VARSHA PARAB	ADV. SHIVAN DESAI FOR R.NO.1 ADV. ANIROODH C. SARDESAI FOR R.NO.1 ADV. JATIN RAMAIYA FOR R.NO.1 ADV. KETAKI L. PEDNEKAR FOR R.NO.1
204 WP/115/2018	MOHAN V. GOVEKAR AND 2 ORS., VS THE SARPANCH/SECERETARY,	ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX	ADV. PRANAY A KAMAT FOR R.NO.1 ADV. FONSECA CLAYTON ANTHONY FOR R.NO. 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VILLAGE PANCHAYAT PENHA DE FRANCE AND ANR.,		
205	WP/124/2018	SITA BALU GAUNKAR (DEC) THR. HER LRS. AND 16 ORS., VS JAIRAM H. GAONKAR AND ANR.,	ADV. BETQUECAR KARISHMA CUSTA	
206	WP/143/2018	SHRIDHAR G. KERKAR AND ANR., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 7 ORS.,	ADV. GAURISH N. AGNI ADV. RAUNAK AJIT KANTAK ADV. TANMAI TULSHIDAS GAWAS ADV. EESHAN USAPKAR ADV. SHUBHAM MANERKAR	ADV. GEETESH RAMESH SHETYE ADV. GEETESH RAMESH SHETYE FOR R. NO. 2 ADV. GEETESH RAMESH SHETYE FOR R. NO. 3 AJAYKUMAR V. BUDHAJI GAWADE SUJATA PATIL - - -
207	WP/177/2018	PUBLIC INFORMATION OFFICER, PURSHOTTAM F. PARAB., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND ANR.,	ADV. MAHESH AMONKAR	ADV. S.M. SINGBAL FOR R.NO.2 MR. ARUN A. S. TALAULIKAR MR. ARUN A. S. TALAULIKAR ADV. NEELAM KUNKALINKAR FOR R.NO.2 ADV. SHRADDHA MUKADAM FOR R.NO.2 ADV. APARNA LATKAR FOR R.NO.2
208	WP/198/2018	GABRIEL JOSEPH FERNANDES., VS THE SARPANCH/SECRETARY, VILLAGE PANCHAYAT OF CALANGUTE.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. PAI NIKHIL DEELIP FOR R.NO.1 ADV. HANUMANT D. NAIK FOR R.NO.4 ADV. AAMIR JAMADAR FOR R.NO. 2 & 3 ADV. CARVALHO CANNIGIA ALLAN FOR R.NO.4 ADV. ROHIT SHIRODKAR FOR R.NO.1 ADV. K. S. MORE FOR R.NO.4

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
209 WP/206/2018	SULOCHANA BALSU FAL DESSAI AND 4 ORS., VS SURESH AUDI AND 5 ORS.,	ADV. VISHNUPRASAD A. LAWANDE ADV. ANKITA KAMAT ADV. PARIMAL SURESH REDKAR ADV. GAUARI POI ADV. PUSHPINDER KAUR ADV. MANGUIRISH USGAONKAR	ADV. AVDHUT S ARSEKAR FOR RESPONDENT NO. 5 AND 6
210 WP/215/2018	VILMA LEMOS., VS THE DIOCESAN SOCIETY OF EDUCATION, REP. BY ITS SECRETARY AND 2 ORS.,	ADV. VALMIKI MENEZES	ADV. VINOD VISHNU KORGAONKAR FOR R.NO.1 AND 2 ADV. A.SAYED FOR R.NO.1 & 2 ADV. JOCELYN MARIA GODINHO FOR R.NO.1 & 2 ADV. VLEDSON LUCIO BRAGANZA FOR R.NO.1 & 2
211 WP/217/2018	PRAKASH G. NAIK., VS MANDOVI PELLETS LTD., THR. ITS MANAGING DIRECTOR.,	ADV. SHIVRAJ GAONKAR ADV. KSHITIJA GAONKAR ADV. LAXMAN RAMNATH SAWANT	ADV. G.K. SARDESSAI FOR RESPONDENT ADV. AVALON ALTON CARVALHO FOR RESPONDENT
212 WP/234/2018	ROQUE SEBASTIAO BOMPARTE MARTINS., VS FRANCISCO MARTINS AND ANR.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. VASUDEV SHIRODKER FOR R.NO.1 AND 2 ADV. YOGUESH KANKONKAR FOR R.NO.1 & 2 ADV. MAMATA R. FONDEKAR FOR R.NO.1 & 2
213 WP/239/2018	JOAQUIM VICTOR FERNANDES., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	ADV. L. RAGHUNANDAN ADV. GAURANG D. PANANDIKER ADV. SHIRODKAR NEHA ANIL ADV. VIBHAV RAJIV AMONKAR	ADV. DEEP D. SHIRODKAR FOR RESPONDENTS
214 WP/279/2018	SHARMILA RAVINDRA KENKRE AND 3 ORS., VS PANDURANG DEVASTHAN COMMITTEE AND ANR.,	ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR	ADV. JOAQUIM GODINHO FOR R.NO.1 ADV. N.FERNANDES FOR R.NO.1 ADV. V.GAONKAR FOR R.NO.1



SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	WITH MCA/567/2018 IN WP/279/2018	AMARDEEP MADKAIKAR., VS SHARMILA RAVINDRA KENKRE AND 3 ORS.,	ADV. PUSHPINDER KAUR ADV. PARIMAL SURESH REDKAR	ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR
215	WP/307/2018	SANJAY YESHWANT NAIK AND 2 ORS., VS SHRIPAD VASUDEV LAD (DEC) REP. BY KSHAMA SHRIPAD LAD AND 3 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	ADV. PRIYANKA KAMAT FOR R.NO.2 TO 4
216	WP/308/2018	VILLAGE PANCHAYAT OF MAULINGEM, BICHOLIM, THR. ITS SECRETARY, SACHIN SHAMBA DHAWASKAR., VS MAHESH GANESH MANDREKAR AND 2 ORS.,	ADV. DEEPAK GAONKAR ADV. SHETYE KAUSHAL TULSHIDAS	ADV. P. N. RAIKER FOR RESPONDENT ADV. D. D. NAIK FOR RESPONDENT
217	WP/324/2018	YESHAWANT SOMA SAWANT AND ANR., VS SHREE DEV DHARESHWAR, DHARGAL, PERNEM, GOA, REP. BY ITS PRESIDENT, PRAKASH GOPAL AND ANR.,	ADV. ASHWINI AGNI ADV. DIVIYA V. BAKAL ADV. AKSHAY UDAY NAIK ADV. HETAL BHARAT MODY	ADV. BHASKAR MAHATME FOR R.NO.1 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2 ADV. KETAKI L. PEDNEKAR FOR R.NO.1
218	WP/335/2018	MODELS REAL ESTATE DEVELOPERS, THR. ITS PARTNER, PETER VAZ., VS DR. AGNELO BASILIO DIAS (DEC) THR. HIS LRS. AND ANR.,	ADV. PREETAM TALAULIKAR ADV. ALEESHA DOS REIS FALCAO ADV. ABHIJEET KAMAT	ADV. JOSEPH VAZ FOR R.NO.1 (A AND C) ADV. JOSEPH VAZ FOR R. NO. 1.4 ADV. TERENCE ANTHONY VAZ FOR R.NO.1 (A & C) ADV. JOSEPH VAZ FOR R.NO.1D ADV. SWATI NAIK FOR R.NO.1 (A & C) ADV. JOSEPH VAZ FOR R.NO.1B
219	WP/357/2018	SHANTI ANTONIO MASCARENHAS., VS DEEPAK VITHAL KAUTHANKAR (DEC) THR. HIS LRS. AND 4 ORS.,	ADV. VISHWADH SARDESSAI	ADV. VALMIKI MENEZES FOR R.NO.1(AANDB) R-2-5 ADV. MELISSA C. CONCEPTION FOR R.NO.1(A&B) R-2-5
220	WP/358/2018	KRISHNA SHIRSODKAR.,	ADV. SANMAN R. KENY	ADV. M. S. BANDODKAR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS SONAFI INDIA LTD.,	ADV. SONAM TERDALKAR	FOR RESPONDENT ADV. PULKIT BANDODKAR FOR RESPONDENT
221	WP/384/2018	DEVENDRA RAGHURAJ DESHPRABHU., VS GURUDAS KRISHNA KAVTHANKAR.,	ADV. PARAG S RAO ADV. RAVI ANAND PRAVIN CHANDRA CHAUDHARY ADV. FEMY GOMES	ADV. AMIT PALEKAR FOR RESPONDENT NO. 1 ADV. KAMAKSHI PARAB FOR RESPONDENT ADV. ELDRIN AFONSO FOR RESPONDENT
222	WP/403/2018	BENJAMIN D'SOUZA @ BENJAMIN MANUEL VINCENT JOSEPH D'SOUZA @ BENNY D'SOUZA AND ANR., VS REV. FR. GODFREY VICTOR D'SOUZA @ FR. GODFREY D'SOUZA AND 4 ORS.,	ADV. ANTHONY JOE D'SILVA	ADV. J. ABREU LOBO FOR R.NO.1,2,3,4 AND 5 ADV. LINGUDKAR SNEHA KISHOR FOR NO.1,2,3,4 & 5 ADV. FERNANDES JASMINE MERILYN FOR NO.1,2,3,4 & 5 ADV. PRATIKSHA JUBA MANDREKAR FOR NO.1,2,3,4 & 5
223	WP/407/2018	GURUDAS BELEKAR (DEC) THR. HIS LRS., VS RAMESH CHODANKAR AND 4 ORS.,	ADV. VALLABH D. PANGAM	
224	WP/411/2018	LUIS FRANCISCO LOBO, THR. POA, ANTONIO LOBO AND 5 ORS., VS FELIX FERNANDES.,	ADV. VILAS P. THALI	ADV. RESSANO DE NORONHA FOR RESPONDENT ADV. NIDHI GAWAS FOR RESPONDENT ADV. NAMRATA CHARI FOR RESPONDENT
225	WP/416/2018	GURUNATH DATTARAM NAIK PANKAR., VS CHETANA GURANATA NAIKQUE @ SUDHA GURUNATH NAIK.,	ADV. VIVEK ANGELO RODRIGUES ADV. VIVEK ANGELO RODRIGUES U/LAS	ADV. JOAQUIM GODINHO FOR RESPONDENT ADV. V.GAONKAR FOR RESPONDENT ADV. G.BHINGUI FOR RESPONDENT ADV. N.FERNANDES FOR RESPONDENT
226	WP/431/2018	APARNA MENDIES., VS NATIVIDADE JOSE MANUEL MENDES AND 2 ORS.,	ADV. MEGHANA KADAM *FOR THE PETITIONER ADV. SAWANT SHUBHANGI DEU *FOR THE PETITIONER	ADV. MARIA CAROLINE COLLASSO FOR RESP NO. 1

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			ADV. SAGAR MALKARNEKAR *FOR THE PETITIONER ADV. ASHA A. DESAI *FOR THE PETITIONER	
227	WP/443/2018	SHRIKANT @ RANGANATH P. MAPARI., VS VILLAGE PANCHAYAT OF CHODAN MADEL, REP. BY ITS SECRETARY AND ANR.,	ADV. RYAN DA PIEDADE MENEZES	ADV. HANUMANT D. NAIK FOR RESP. 2 ADV. SAYELI G BANDODKAR FOR RESP. 2 ADV. CARVALHO CANNIGIA ALLAN FOR RESP 2 ADV. KIRAN MORE FOR RESP. 2
228	WP/466/2018	COMMUNIDADE OF GAODONGREM, REP. BY ITS ATTORNEY, MILINDRA GANBA DESSAI., VS GOVIND DEV GAONKAR AND ANR.,	ADV. PALYEKAR VINITA VISHRAM	ADV. ROHIT BRAS DE SA FOR R.NO.1 ADV. GOVIND SALKAR FOR R.NO.1 ADV. PRITI S. P. DESHPRABHU FOR R.NO.1 ADV. VISHAYA SHET FOR R.NO.1 ADV. ANKITA NAGVENKAR FOR R.NO.1 ADV. KIRAN RAI FOR R.NO.1
229	WP/491/2018	ROHIT RAMESH HALORNEKAR., VS THE PUBLIC INFORMATION OFFICER, PERNEM AND ANR.,	ADV. PRASHIL AROLKAR	
230	WP/500/2018	SANJAY MATKAR., VS ANA MARIA D'SOUZA (DEC) THR. HER LRS. LUIS GONZAGA M.S.A D'SOUZA AND 2 ORS.,	ADV. MENEZES MYRON D'SOUZA	ADV. PALYEKAR VINITA VISHRAM FOR RESPONDENT 1
231	WP/506/2018	MENINO JESUS HORTA, REP. BY CONST. ATTORNEY, SHASHIKANT VELUSKAR AND ANR., VS DOMNIC VINCENT HORTA, THR. POA, VINCENT J.	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE ADV. BHOBE SHRADHA SUBHASH	ADV. PALYEKAR VINITA VISHRAM FOR R.NO.3 ADV. JOHANNA COLLACO FOR R.NO.1 & 2 ADV. VIDHATI SHETYE FOR R.NO.1 & 2 ADV. KAMAT

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		AFONSO AND 3 ORS.,		GHANEKAR TANVI FOR R.NO.3 ADV. PRIYANKA HAWANOOR FOR R.NO.1 & 2 ADV. MANSI NAIK FOR R.NO.1 & 2 ADV. VENICIAL LOURENCO FOR R.NO.1 & 2 ADV. PRAVIN N. FALDESSAI FOR R.NO.1 & 2
232	WP/526/2018	DOMNICK PEREIRA., VS DIOCESAN SOCIETY OF EDUCATION, THR. ITS SECRETARY AND 2 ORS.,	ADV. RYAN DA PIEDADE MENEZES STEPHANIE C. C. ALVARES NIGEL JOHN FERNANDES GINA MARIA ALMEIDA	ADV. SOMNATH B. KARPE FOR R.NO.1 AND 2 ADV. SAMIKSHA VAIGANKAR FOR R.NO.1 & 2 ADV. VIOLA MENDONCA FOR R.NO.1 & 2 ADV. ASMITA NAKUL TIRODKAR FOR R.NO.1 & 2
233	WP/540/2018	VASUNDHARA PARAB., VS DATTA SAWANT AND ANR.,	ADV. ANTHONY JOE D'SILVA	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 ADV. CARLOS ALVARES FERREIRA FOR R. NO. 2 ADV. SIYA U. DHARGALKAR FOR R.NO.1 ADV. PEARL ELSA REMEDIOS FOR R.NO.1
	WITH WP/910/2018	VASUNDHARA PARAB., VS SOMNATH SAWANT AND ANR.,	ADV. ANTHONY JOE D'SILVA	
234	WP/574/2018	PEDRO GURJAO., VS CHIEF OFFICER, MORMUGAO MUNICIPAL COUNCIL, MORMUGAO.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	ADV. VITHOBA VISHRAM PEDNEKAR FOR R.NO.1
235	WP/586/2018	SURESH PURUSHOTTAM NAIK RAMNATHKAR AND 6 ORS., VS THE SARPANCH THE	ADV. ANTHONY JOE D'SILVA	ADV. VINOJ K. DANIEL FOR R.NO.4 ADV. PRONOY KAMAT FOR R.NO.1 & 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VILLAGE PANCHAYAT OF NERUL AND 3 ORS.,		
236	WP/603/2018	SHARAYU VITHAL HALDANKAR (DEC) THR. LRS., VS GURUDAS VASANT RAIKAR AND 3 ORS.,	ADV. ASHWINI AGNI ADV. ESTIBEIRO ELMA ADV. DIVIYA V. BAKAL	ADV. ANIROODH C. SARDESAI FO R.NO.1 ADV. SONALI NAGVENKAR FO R.NO.1 ADV. KETAKI L. PEDNEKAR FO R.NO.1 ADV. SHIVAN DESAI FO R.NO.1 ADV. KARAN RAJAN KAMAT FO R.NO.1
237	WP/612/2018	DAVID PEREIRA., VS CHIEF OFFICER, MORMUGAO MUNICIPAL COUNCIL, VASCO.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	ADV. VITHOBA VISHRAM PEDNEKAR FOR RESPONDENT
238	WP/624/2018	SHRIMATI RANGANATH KAVLEKAR AND 4 ORS., VS HARISH GUNO KAVLEKAR AND ANR.,	ADV. SHIRIN V. NAIK ADV. SHRUSHTI NAIK ADV. KALPA GOVENKAR	ADV. ASHWIN D. BHOBE FOR R.NO.1 & 2
239	WP/699/2018	GLENMARK LABORATORIES PVT. LTD., THR. HRISHIKESH DHARVATKER., VS DEEPA CHARI AND 23 ORS.,	ADV. PULKIT BANDODKAR ADV. M.S. BANDODKAR	ADV. SHIVRAJ GAONKAR FOR R.NO.1-24 ADV. LAXMAN SAWANT FOR R.NO.1-24
240	WP/713/2018	IVO ASSUNCAO MACHADO E BRAGANZA @ EVE BRAGANCA., VS GOVT. OF GOA, REP. THR. THE INSPECTOR, MAPUSA.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER PET.NO.1(A-D) ADV. FERNANDES ANNELISE PET.NO.1(A-D) ADV. ASHWIN D. BHOBE PET.NO.1(A-D) ADV. FERNANDES ANNELISE ADV. THALI BALKRISHNA VISHWANATH PET.NO.1(A-D)	ADV. PRAVIN N. FALDESSAI FOR R.NO.1
241	WP/722/2018	SHRIKANT KRISHNA GAONKAR AND ANR., VS JOSE COSTANCIO	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	ADV. SANDESH D. PADIYAR FOR RESPONDENT ADV. PRAYASH

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	DUARTE.,		SHIRODKAR FOR RESPONDENT ADV. PRILAM PREMANAND PHADTE FOR RESPONDENT ADV. SANKALP SINAI BHANGUI FOR RESPONDENT ADV. PRASHIL AROLKAR FOR RESPONDENT
242 WP/736/2018	JIBLO MORTO NAIK GAONKAR AND ANR., VS SUDHAKAR SHIVA ASHWALKAR AND ANR.,	ADV. KAMAT GHANEKAR TANVI ADV. MASHELKAR TANISHA AVINASH FOR PET.NO.1(ABC) ADV. PADGAONKAR KISHAN C FOR PET.NO.1(ABC) ADV. KAMAT GHANEKAR TANVI FOR PET.NO.1(ABC) ADV. PALYEKAR VINITA VISHRAM FOR PET.NO.1(ABC) ADV. PADGAONKAR KISHAN C ADV. PALYEKAR VINITA VISHRAM	ADV. PRAVIN N. FALDESSAI FOR RESP NO. 1
243 WP/738/2018	JIBLO MORTO NAIK GAONAKR AND ANR., VS CHANDRAKANT DEVIDAS AND ANR.,	ADV. KAMAT GHANEKAR TANVI ADV. MASHELKAR TANISHA AVINASH FOR PET.NO.1(ABC) ADV. PADGAONKAR KISHAN C ADV. PADGAONKAR KISHAN C FOR PET.NO.1(ABC) ADV. KAMAT GHANEKAR TANVI ADV. KAMAT GHANEKAR TANVI FOR PET.NO.1(ABC) ADV. PALYEKAR VINITA VISHRAM FOR PET.NO.1(ABC)	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 ADV. PRIYANKA HAWANOOR FOR R.NO.1 ADV. VENICIA LOURENCO FOR R.NO.1 ADV. JOHANNA COLLACO FOR R.NO.1
244 WP/739/2018	JIBLO MORTO NAIK GAONKAR AND ANR.,	ADV. KAMAT GHANEKAR TANVI	ADV. PRAVIN N. FALDESSAI FOR R.NO.1(A)

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS LEELA BHANDARI (DEC) REP. BY HER LRS. AND ANR.,	ADV. KAMAT GHANEKAR TANVI FOR PET.NO.1(ABC) ADV. PALYEKAR VINITA VISHRAM FOR PET.NO.1(ABC) ADV. PADGAONKAR KISHAN C ADV. PALYEKAR VINITA VISHRAM ADV. MASHELKAR TANISHA AVINASH FOR PET.NO.1(ABC) ADV. PADGAONKAR KISHAN C FOR PET.NO.1(ABC)	TO H) ADV. VENICIA LOURENCO FOR R.NO.1(A TO H) ADV. JOHANNA COLLACO FOR R.NO.1(A TO H) ADV. PRIYANKA HAWANOOR FOR R.NO.1(A TO H) ADV. MANSI NAIK FOR R.NO.1(A TO H)
245	WP/743/2018	VASANT BHAGVAN NAIK., VS PARSHURAM VASUDEV NAIK AND 9 ORS.,	ADV. DEEPAK GAONKAR ADV. SHETYE KAUSHAL TULSHIDAS ADV. SSHLESHA GAONKAR	ADV. ASHWIN D. BHOBE FOR R-1,2,3,4,5,6,7,8,9 AND 10 ADV. SAGAR SURENDRA SARMALKER FOR R.NO.1 TO 10 ADV. THALI BALKRISHNA VISHWANATH FOR R.NO.1 TO 10 ADV. FERNANDES ANNELISE FOR R.NO.1 TO 10
	WITH MCA/216/2019 IN WP/743/2018	VASANT BHAGVAN NAIK., VS PARSHURAM VASUDEV NAIK AND 9 ORS.,	ADV. DEEPAK GAONKAR ADV. SHETYE KAUSHAL TULSHIDAS ADV. GAONKAR ASHLESHA SURESH	ADV. ASHWIN D. BHOBE FOR R-1,2,3,4,5,6,7,8,9 AND 10 ADV. SAGAR SURENDRA SARMALKER FOR R.NO.1 TO 10 ADV. THALI BALKRISHNA VISHWANATH FOR R.NO.1 TO 10 ADV. FERNANDES ANNELISE FOR R.NO.1 TO 10
246	WP/746/2018	PRAKASH VOLVOTKAR., VS BIBIHAJARAN ABDULNABI KUNDUR AND 3 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	ADV. JAMES LOPES FOR R.NO.4 ADV. GAURI PRABHAKAR BORKAR FOR R.NO.4

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	WITH WP/747/2018	PRAKASH VOLVOTKAR., VS RAHMATH BI AND 4 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	ADV. JAMES LOPES FOR R.NO.5 ADV. GAURI PRABHAKAR BORKAR FOR R.NO.5
	WITH WP/748/2018	PRAKASH VOLVOTKAR., VS HASMATHABI SHIRGODE AND 5 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	ADV. JAMES LOPES FOR R.NO.6 ADV. GAURI PRABHAKAR BORKAR FOR R.NO.6
	WITH WP/749/2018	PRAKASH VOLVOTKAR., VS FATIMABI ALLABAKASH KABBUR AND 2 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	ADV. JAMES LOPES FOR R.NO.3 ADV. GAURI PRABHAKAR BORKAR FOR R.NO.3
247	WP/782/2018	PRABHAVATI KAUTHANKAR., VS BINANI GLASS FIBER INDUSTRIES LTD.,	ADV. PREMA MATKAR	ADV. ARUNKUMAR V. NIGALYE FOR RESPONDENT ADV. OMKAR VYANKATESH KULKARNI FOR RESPONDENT
248	WP/783/2018	FRANCIS RODRIGUES (DEC) THR. HIS LRS., PIEADADE DE MELO., VS CHIEF OFFICER, MORMUGAO MUNICIPAL COUNCIL, VASCO.,	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE ADV. SAGAR SURENDRA SARMALKER	ADV. VITHOBA VISHRAM PEDNEKAR FOR RESPONDENT
249	WP/787/2018	RAMDAS NAIK AND ANR., VS RANGANATH GURUDAS NAIK AND ANR.,	ADV. AGHA IFTIKHAR ADV. FLAVIA FERNANDES ADV. KETAN MORAJKAR	ADV. KAMAT GHANEKAR TANVI
250	WP/858/2018	FINOLEX CABLES LTD., THR. ITS AUT. OFFICER, MAHESH VISHWANATHAN., VS THE ADDITIONAL COMMISSIONER OF COMMERCIAL TAXES, GOVT. OF GOA MARGAO AND ANR.,	ADV. ABHIJEET KAMAT ADV. ALEESHA DOS REIS FALCAO ADV. PREETAM TALAULIKAR ADV. SIMOES KHER CEAZER JOHN	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 AND 2
251	WP/866/2018	BASILIO XAVIER SERRAO, THR. HIS POA BY	ADV. PRASHEEN LOTLIKAR	ADV. BYRON RODRIGUES FOR R.NO.4 AND 5



SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		PETITIONER NO. 2 AND ANR., VS STATE OF GOA, THR. CHIEF SECRETARY AND 4 ORS.,		ADV. SULEKHA S. KAMAT FOR R. NO. 3 ADV. SULEKHA S. KAMAT FOR R. NO. 2 SULEKHA S. KAMAT SULEKHA S. KAMAT
252	WP/875/2018	GOA BAGAYATDAR SAHAKARI KHAREDI VIKRI SAUNSTHA MARYADIT, REP. BY ULHAS ANANT UMARYE., VS TARIKA DATTATRAY CHARI AND ANR.,	ADV. ARUNKUMAR V. NIGALYE ADV. OMKAR VYANKATESH KULKARNI	ADV. SHIVRAJ GAONKAR FOR R.NO.1 ADV. JAIRAJ LOHAR FOR R.NO.1
253	WP/876/2018	GOA BAGAYATDAR SAHAKARI KHAREDI VIKRI SAUNSTHA MARYADIT, REP. BY ULHAS ANANT UMARYE., VS KALYANI SHASHIKANT GAUDE AND ANR.,	ADV. ARUNKUMAR V. NIGALYE ADV. OMKAR VYANKATESH KULKARNI	ADV. SHIVRAJ GAONKAR FOR R.NO.1 ADV. LOHAR JAIRAJ ASHOK FOR R.NO.1
254	WP/877/2018	GOA BAGAYATDAR SAHAKARI KHAREDI VIKRI SAUNSTHA MARYADIT, REP. BY ULHAS ANANT UMARYE., VS SEEMA KHANDEPARKAR AND ANR.,	ADV. ARUNKUMAR V. NIGALYE ADV. OMKAR VYANKATESH KULKARNI	ADV. SHIVRAJ GAONKAR FOR R.NO.1 ADV. LOHAR JAIRAJ ASHOK FOR R.NO.1
255	WP/878/2018	GOA BAGAYATDAR SAHAKARI KHAREDI VIKRI SAUNSTHA MARYADIT, REP. BY ULHAS ANANT UMARYE., VS RITA VELKASKAR AND ANR.,	ADV. ARUNKUMAR V. NIGALYE ADV. OMKAR VYANKATESH KULKARNI	ADV. SHIVRAJ GAONKAR FOR R.NO.1 ADV. LOHAR JAIRAJ ASHOK FOR R.NO.1
256	WP/886/2018	DINANATH PARSHURAM VERLEKAR AND 2 ORS., VS SATISH KRISHNA BANDODKAR AND 5 ORS.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	ADV. SHIVADATTA PRAKASH MUNJ FOR R.NO.3,4 AND 5 ADV. HARSHAD H ARSEKAR FOR R.NO.6
257	WP/890/2018	CAETANO D'MELLO., VS IFB INDUSTRIES LTD., REP.	ADV. PRASHANT AGRAWAL ADV. ANJALI AGRAWAL	ADV. SUSAN LINHARES FOR R.NO.3

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		THR. ITS VICE PRESIDENT AND 2 ORS.,		
258	WP/970/2018	SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO ALIAS KASHINATH SURENDRA KHALAP.,	ADV. GURU SHIRODKAR ADV. VARSHA PARAB ADV. SAMEER PUNDALIK KHEDEKAR	
259	WP/971/2018	SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP.,	ADV. GURU SHIRODKAR ADV. SAMEER PUNDALIK KHEDEKAR ADV. VARSHA PARAB	
260	WP/972/2018	SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO ALIAS KASHINATH SURENDRA KHALAP.,	ADV. GURU SHIRODKAR ADV. VARSHA PARAB ADV. SAMEER PUNDALIK KHEDEKAR	
261	WP/973/2018	SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP.,	ADV. GURU SHIRODKAR ADV. SAMEER PUNDALIK KHEDEKAR ADV. VARSHA PARAB	
262	WP/974/2018	SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP.,	ADV. GURU SHIRODKAR ADV. VARSHA PARAB ADV. SAMEER PUNDALIK KHEDEKAR	
263	WP/975/2018	SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., VS	ADV. GURU SHIRODKAR ADV. VARSHA PARAB ADV. SAMEER PUNDALIK KHEDEKAR	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		KASHINATH SURENDRA XETE COLOPO ALIAS KASHINATH SURENDRA KHALAP.,		
264	WP/978/2018	SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP.,	ADV. GURU SHIRODKAR ADV. SAMEER PUNDALIK KHEDEKAR ADV. VARSHA PARAB	
265	WP/979/2018	SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP.,	ADV. GURU SHIRODKAR ADV. SAMEER PUNDALIK KHEDEKAR ADV. VARSHA PARAB	
266	WP/980/2018	SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP.,	ADV. GURU SHIRODKAR ADV. SAMEER PUNDALIK KHEDEKAR ADV. VARSHA PARAB	
267	WP/981/2018	SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP.,	ADV. GURU SHIRODKAR ADV. SAMEER PUNDALIK KHEDEKAR ADV. VARSHA PARAB	
268	WP/982/2018	SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP.,	ADV. GURU SHIRODKAR ADV. SAMEER PUNDALIK KHEDEKAR ADV. VARSHA PARAB	
269	WP/983/2018	SALVADOR JOHN GUDINHO (DEC) THR. HIS	ADV. GURU SHIRODKAR ADV. SAMEER PUNDALIK	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP.,	KHEDEKAR ADV. VARSHA PARAB	
270	WP/984/2018	SALVADOR JOHN GUDINHO (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO ALIAS KASHINATH SURENDRA KHALAP.,	ADV. GURU SHIRODKAR ADV. VARSHA PARAB ADV. SAMEER PUNDALIK KHEDEKAR	
271	WP/1007/2018	MARILYN CARVALHO., VS TIMOTEO FERNANDES.,	ADV. SHIVAN DESAI ADV. ANIROODH C. SARDESAI ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT ADV. JATIN RAMAIYA	ADV. JAGANNATH JAYANT MULGAONKAR FOR RESPONDENT ADV. RUPA BANAULIKAR FOR RESPONDENT ADV. SIYA DHARGALKAR FOR RESPONDENT ADV. PEARL ELSA REMEDIOS FOR RESPONDENT
272	WP/1054/2018	MATHEW PEREIRA, REP. THR. HIS POA, ROSA MARIA MARTHA PEREIRA., VS ANTONIO G. B. J. RODRIGUES @ BALTAZAR RODRIGUES, REP. BY HIS POA, ANTHONY BRENOV RODRIGUES AND ANR.	ADV. JATIN RAMAIYA ADV. ANIROODH C. SARDESAI ADV. KETAKI L. PEDNEKAR	ADV. DE SOUSA ZELLER FOR RESPONDENT NO. 1 ADV. PRIYESH MADKAIKAR FOR R.NO.1(A) ADV. DE SOUSA ZELLER FOR R.NO.1(A) ADV. JOSE SOCORINHO ANTAO FOR R.NO.1(A) ADV. SIDDHARTH VERENKAR FOR R.NO.1(A) ADV. DHAVAL DAMODAR ZAVERI FOR R.NO.2
273	WP/1065/2018	DILIP KAMAT., VS PRAKASH MAHAMBRE.,	ADV. PURNA BHANDARI ADV. RAJESH K SHIVOLKAR ADV. JAYANT UMESH KARN ADV. DALVI OMKAR	ADV. GAURISH N. AGNI FOR RESPONDENT ADV. TANMAI TULSHIDAS GAWAS FOR RESPONDENT ADV. EESHAN USAPKAR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			ALIAS BIPIN R. ADV. ARAUJO ASHVINI AFONSO ADV. AMOGH V. PRABHUDESAI	FOR RESPONDENT ADV. RUCHIKA MISHRA FOR RESPONDENT
274	WP/1090/2018	WORKMEN, REP. BY THE GENERAL SECRETARY., VS MARKSANS PHARMA LTD.,	ADV. SHIVRAJ GAONKAR ADV. LAXMAN RAMNATH SAWANT	ADV. M.S. BANDODKAR FOR RESPONDENT ADV. PULKIT BANDODKAR FOR RESPONDENT
275	WP/1117/2018	MENINO XAVIER GOMES., VS PARVATI SHIVA MORYE (DEC) THR. LRS. AND 4 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	ADV. PRASHEEN LOTLIKAR FOR R.NO.1(ABCDANDE) ADV. AMONKER NILESH DIGAMBER FOR R.NO.1(ABCD&E) ADV. JAYANT UMESH KARN FOR R.NO.1(ABCD&E)
276	WP/1128/2018	NAVAL K. G. SCHOOL, REP. BY ITS CO-ORDINATOR, CDR. NAVIN JACOB., VS THE REGIONAL PROVIDENT FUND COMMISSIONER, PANAJI AND ANR.,	ADV. AVALON ALTON CARVALHO ADV. M. RAO ADV. N. GAONKAR	ADV. PRASHANT AGRAWAL FOR R. NO. 2 ADV. ANJALI AGRAWAL FOR R. NO. 2
277	WP/1140/2018	CHOWGULE AND COMPANY PVT. LTD., REP. BY ITS POA, CHRISLER E. MASCARENHAS., VS COMUNIDADE OF LOUTULIM, THR. ADMINISTRATOR OF COMUNIDADE, SOUTH GOA AND ANR.,	ADV. PADGAONKAR CHAITANYA PRAKASH ADV. ADITI RAMESH NAIK	ADV. GEETESH RAMESH SHETYE FOR R. NO. 2 ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R.NO.1 ADV. SANDESH D. PADIYAR FOR R.NO.1 ADV. PRILAM PREMANAND PHADTE FOR R.NO.1 ADV. SANKALP SINAI BHANGUI FOR R.NO.1
278	WP/1154/2018	KASHINATH VITHAL GAD., VS GOVIND MAHAMBRE (DEC) THR. HIS LRS.,	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE FOR REP. 1(A) TO 1(J) ADV. ASHWIN D. BHOBE FOR PETITIONER 1(A) TO 1(J)	ADV. ABHIJEET KAMAT FOR RESP. 1(A) ADV. SIMOES KHER CEAZER JOHN FOR RESP. 1(A) ADV. PREETAM TALAULIKAR FOR RESP.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			ADV. FERNANDES ANNELISE ADV. THALI BALKRISHNA VISHWANATH	1(A) ADV. ALEESHA DOS REIS FALCAO FOR RESP. 1(A)
279	WP/1155/2018	UMESH SADANAND REAL ESTATE DEVELOPERS PVT. LTD., REP. BY ITS DIRECTOR, UMESH SADANAND ACHREKAR., VS DIONA D'SA KORGAOKAR AND 2 ORS.,	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE ADV. THALI BALKRISHNA VISHWANATH	ADV. JAGANNATH JAYANT MULGAONKAR FOR RESP. 1 AND 2 ADV. RUPA BANAULIKAR FOR RESP. 1 & 2 ADV. MELISSA C. CONCEPTION FOR R.NO.3 ADV. SIYA DHARGALKAR FOR RESP. 1 & 2 ADV. VALMIKI MENEZES FOR R.NO.3 ADV. PEARL REMEDIOS FOR RESP. 1 & 2
280	WP/1161/2018	THE COMUNIDADE OF QUEPEM, THR. ITS ATTORNEY, VIVEK K. FALDESSAI., VS SEBASTIAO VENCETE COSTA (DEC) THR. HIS LRS. AND 9 ORS.,	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE ADV. SAGAR SURENDRA SARMALKER	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R-2 TO 10 ADV. SHAILESH REDKAR R-2 TO 10
281	WP/1162/2018	MARILYN CARVALHO., VS MARIA JOSE FERNANDES (DEC) THR. HER LR., LUCIA FERNANDES.,	ADV. SHIVAN DESAI ADV. ANIROODH C. SARDESAI ADV. KETAKI L. PEDNEKAR ADV. JATIN RAMAIYA ADV. COTA VIEGAS MARIA CARMEL TERESA DE JESUS	ADV. JAGANNATH JAYANT MULGAONKAR FOR RESPONDENT ADV. RUPA BANAULIKAR FOR RESPONDENT ADV. PEARL REMEDIOS FOR RESPONDENT ADV. SIYA DHARGALKAR FOR RESPONDENT
282	WP/1192/2018	DIRECTORATE OF SETTLEMENT AND LAND RECORDS, PANAJI, THR. THE DIRECTOR LEVINSON J. MARTINS., VS DR. PRAKASH SHANU PRABHU DESSAI AND 4	ADV. AMIRA ABDUL RAZAQ	ADV. ASHWIN D. BHOBE FOR R.NO.4(A-G) S. KENY S. SHELKE SHRUTI JOSHI PAVITHRAN A.V ADV. FERNANDES ANNELISE FOR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		ORS.,		R.NO.6(A-G)
283	WP/1202/2018	KARAN K., VS ANTONIO DE MATOS SEQUEIRA ALMEIDA.,	ADV. VIBHAV RAJIV AMONKAR	SANJAY S. USGAONKER ATUL A APTE RUI ALBERTO GOMES PEREIRA
284	WP/1207/2018	PIE DADE LUIS @ PIETY LUIS., VS OSWALD ANTAO AND 15 ORS.,	ADV. SHIRIN V. NAIK ADV. SHRUSHTI S. NAIK ADV. KALPA GOVENKAR	ADV. YEMANE D'SOUZA FOR R.NO.1 ADV. SHARON LOBO FOR R.NO.1
285	WP/1219/2018	DR. NARAYAN JAGANNATH KAMAT., VS AMRUT SHANKAR VERLEKAR (DEC.) THR. HIS LRS.,	ADV. KAKODKAR SHAMBHU SATCHIDANAND	
286	WP/38/2019	GAJANAN D. PHADTE., VS YASHODHARA K. BHOSLE (DEC) THR. LRS. AND ANR.,	ADV. FONSECA CLAYTON ANTHONY ADV. ROESHA MASCARENHAS	ADV. AMEY KAKODKAR FOR R.NO.2 ADV. DIPTY BHOMKAR FOR R.NO.2 ADV. MELWIN ASSIS VIEGAS FOR R.NO.1(B) ADV. MEENAKA KORGAOKAR FOR R.NO.1(B) ADV. RASIKA NAIK FOR R.NO.1(B) ADV. PANKAJM. SHIRODKAR FOR R.NO.2 ADV. AMANDA GODINHO FOR R.NO.2
287	WP/39/2019	GAJANAN D. PHADTE., VS YASHODHARA K. BHOSLE (DEC) THR. LRS. AND ANR.,	ADV. FONSECA CLAYTON ANTHONY ADV. ROESHA MASCARNHAS	ADV. AMEY KAKODKAR FOR R.NO.2 ADV. RASIKA NAIK FOR R.NO.1(B) ADV. MEENAKA KORGAOKAR FOR R.NO.1(B) ADV. PANKAJ M. SHIRODKAR FOR R.NO.2 ADV. MELWIN ASSIS VIEGAS FOR R.NO.1(B) ADV. AMANDA GODINHO FOR R.NO.2 ADV. DIPTY BHOMKAR FOR R.NO.2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
288	WP/72/2019	FONDU BHISSO GAONKAR AND 22 ORS., VS STATE OF GOA, THR. THE SECRETARY (FORESTS) AND 2 ORS.,	ADV. J. ABREU LOBO ADV. PRATIKSHA JUBA MANDREKAR ADV. LINGUDKAR SNEHA KISHOR ADV. FERNANDES JASMINE MERILYN	ADV. PRAVIN N. FALDESSAI FOR RESPONDENT NO. 1 AND 2 SHIVDATT P. MUNJ
289	WP/128/2019	GANESH VITHU GAUNS AND ANR., VS DIRECTOR AND ESTATE OFFICER, BAMBOLIM AND ANR.,	ADV. SHIVADATTA PRAKASH MUNJ ADV. PUNDALIK N RAIKER FOR P. NO. 2 CAIN AFONSO	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 AND 2
290	WP/136/2019	WILLIAM MICHEAL - FRANCISCO GOMES., - VS HARICHANDRA MANGUESH MASHELKAR AND 3 ORS.,	- -	ADV. GANESH R. NAIK FOR R.NO.1,2 AND 3 ADV. ABDUL RAJAK WALIKAR *FOR R.NO.1,2 & 3 ADV. DHARAMDAS L PUSEKAR *FOR R.NO.1,2 & 3
291	WP/188/2019	VISHNU RAJARAM SINAI KHANDEPARKAR (DEC) THR. LRS. AND 7 ORS., VS RAMA @ RAJIV DINANATH NAIK AND 7 ORS.,	ADV. R. G. RAMANI ADV. SHENVI KAKODKAR PRANAV SURYAJI	ADV. RAMANI ASHWIN NARESH FOR R-1 POA R-2 TO 6
292	WP/203/2019	SAYED ZAINUDDIN AND ANR., VS HABIBA BI SAYED AND ANR.,	ADV. AGHA IFTIKHAR ADV. KETAN MORAJKAR	ADV. AMINA SHAIKH FOR R.NO.1 AND 2
293	WP/221/2019	MAGSON'S SUPER CENTRE, REP. THR. PETITIONER NO. 2 AND 3 ORS., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. VIVEK ANGELO RODRIGUES ADV. NAIK VITHAL SHIVANAND ADV. JOYCE M. RODRIGUES	
294	WP/226/2019	RAJ RAJESHWAR AGENCIES AND 4 ORS., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ADV. VIVEK ANGELO RODRIGUES ADV. NAIK VITHAL SHIVANAND	



SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
295 WP/229/2019	MAYA GURUDAS DHARGALKAR, THR. HER CONST. POA, ARATI DHARGALKAR., VS KHEMLO SAKHARAM SAWANT AND ANR.,	ADV. GAWAS TUKARAM GOPAL ADV. VIVEK ANGELO RODRIGUES	ADV. RAUNAQ RAO FOR R.NO.2 ADV. RENIKA DESOUZA FOR R.NO.1 ADV. VISHAYA SHET FOR R.NO.1 ADV. PRITI P. S. DESHPRABHU FOR R.NO.1 ADV. ROHIT BRAS DE SA FOR R.NO.1
296 WP/239/2019	SEEMA KHANDEPARKAR., VS GOA BAGAYATDAR SAHAKARI KHAREDI VIKRI SAUNSTHA MARYADIT, REP. THR. ITS M.D., ULHAS ANANT UMARYE.,	ADV. SHIVRAJ GAONKAR ADV. LOHAR JAIRAJ ASHOK	
297 WP/244/2019	FATIMA SILVINA MATIAS D'SOUZA., VS CHERYL VILANOVA LOBO.,	ADV. ASHWIN D. BHOBE ANGLE CHIRAG AJAY FERNANDES ANNELEISE KALPA DEVIDAS GOVENKAR	ADV. KAPIL D. KERKAR FOR RESPONDENT
298 WP/260/2019	AGNELO LOBO., VS ADMINISTRATOR OF COMMUNIDADES, MAPUSA.,	ADV. YOGESH V. NADKARNI ADV. KAMAT SANKET DATTA ADV. DIVYA RAVIRAJ SHIRGAM ADV. H. FERNANDES	ADV. PRAVIN N. FALDESSAI FOR R.NO.1
299 WP/262/2019	NAMDEV VISHNU PARAB (DEC) AND 48 ORS., VS THE BODY OF MEMBERS (MAZ.) OF SHRI DEVI BHUMICA VETAL DEVASTHAN,REP. BY NARAYAN T. PARAB AND 3 ORS.	ADV. PRASHEEN LOTLIKAR ADV. MARUSHKA DE MONTE FURTADO ADV. PADGAONKAR CHAITANYA PRAKASH	ADV. PALYEKAR VINITA VISHRAM FOR R.NO.3 ADV. T.SHIRODKAR *FOR R.NO.1 & 2 ADV. VIJAY A. PALEKAR *FOR R.NO.1 & 2 ADV. PADGAONKAR KISHAN C FOR R.NO.3 ADV. MASHELKAR TANISHA AVINASH FOR R.NO.3 ADV. KAMAT GHANEKAR TANVI FOR R.NO.3
300 WP/296/2019	LAXMAN RAMA MAJIK., VS GOPINATH NARAYAN	ADV. DEEPAK GAONKAR ADV. SONALI NAGVENKAR	ADV. VIDYESH A. NAIK FOR R.NO.1 TO 51

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		GAWAS AND 50 ORS.,		
301	WP/324/2019	TULSIBAI VENKATESH FAL DESSAI AND ANR., VS JANAKIBAI DEVAPPA DESSAI (DEC) REP. BE HER LRS. AND 4 ORS.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	ADV. RYAN DA PIEDADE MENEZES R-1(B) POA R-1(ACDE)
302	WP/344/2019	TARIKA DATTATRAY CHARI., VS GOA BAGAYATDAR SAHAKARI KHAREDI VIKRI SAUNSTHA MARYADIT, REP. THR. ITS M.D., ULHAS ANANT UMARYE.,	ADV. SHIVRAJ GAONKAR ADV. LOHAR JAIRAJ ASHOK	
303	WP/346/2019	VINAYAK KOLHE., VS KADAMBA TRANSPORT CORPORATION LTD.,	ADV. SHIVRAJ GAONKAR ADV. LOHAR JAIRAJ ASHOK	ADV. SHIVAN DESAI FOR RESPONDENT
304	WP/359/2019	KALYANI SHASHIKANT GAUDE., VS GOA BAGAYATDAR SAHAKARI KHAREDI VIKRI SAUNSTHA MARYADIT, REP. THR. ITS M.D., ULHAS ANANT UMARYE.,	ADV. SHIVRAJ GAONKAR ADV. LOHAR JAIRAJ ASHOK	
305	WP/371/2019	HERALD PUBLICATION PVT. LTD., REP. BY ITS AUT. SIGN., VINAYAK PAI BIR., VS CRISPINO MARCELLO.,	ADV. MANDAR DILIP NAIK ADV. PRASANNA C CHAWDIKAR ADV. D. P. CHAWDIKAR	ADV. GAURISH N. AGNI FOR RESPONDENT ADV. SHUBHAM S. MANERKER FOR RESPONDENT ADV. SUNAINA CHODANKAR FOR RESPONDENT ADV. RUCHIKA MISHRA FOR RESPONDENT ADV. TANMAI GAWAS FOR RESPONDENT
306	WP/412/2019	RAFAEL PEIXOTO AND ANR., VS MANISHA FERNANDES @ MANISHA INACIO PEIXOTO AND 7 ORS.,	ADV. DEVIDAS J. PANGAM ADV. PARIKSHIT S. SAWANT ADV. SHIVADATTA PRAKASH MUNJ ADV. NEEHAL	ADV. ASHWIN D. BHOBE FOR R.NO.1 AND 2 ADV. KALPA DEVIDAS GOVENKAR FOR R.NO.1 & 2 ADV. FERNANDES ANNELISE FOR R.NO.1 &

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			VERNEKAR	2
307	WP/432/2019	METROBIO DIAS., VS THE CUNCOLIM MUNICIPAL COUNCIL, THR. ITS CHIEF OFFICER AND 2 ORS.,	ADV. NIGEL DA COSTA FRIAS ADV. LAXMI SAWANT ADV. CORREIA MARIA SIMONE JUDITH ADV. RALPH MASCARENHAS ADV. JESSICA FERNANDES	ADV. PRASHIL AROLKAR FOR R.NO.1 ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO.2 & 3 ADV. PRILAM PREMANAND PHADTE FOR R.NO.1 ADV. VIOLA DE MENDONCA FOR R.NO.2 & 3 ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R.NO.1
308	WP/481/2019	ATC INFRASTRUCTURE SERVICES PVT. LTD. (FORM. KNOWN AS ATC INFRS. SERVICES LTD.), THR. ROHIT RAWAL., VS THE GOA TOWN AND COUNTRY PLANNING BOARD, THR. ITS MEMBER SECRETARY/CHIEF TOWN PLANNER AND 2 ORS.,	ADV. P. P. SINGH ADV. S. NAIK ADV. D. BHARADWAJ ADV. N. KALSUR	ADV. MR. ARUN A. S. TALAULIKAR ADV. NIGEL DA COSTA FRIAS FOR R. NO. 3 ADV. MENINO PEREIRA FOR R. NO. 2
309	WP/581/2019	SOCIEDADE PATRIOTICA DOS BALDIOS DAS NOVAS, REP. BY ITS ATT., GEORGE AGNELO D'SOUZA., VS JANO J. REKDO (DEC) THR. HIS LRS. AND ANR.,	ADV. RYAN DA PIEDADE MENEZES ADV. NIGEL JOHN FERNANDES ADV. GINA MARIA ALMEIDA	ADV. SAMIR TALEIGAONKAR FOR R.NO.1A AND 1B
310	WP/582/2019	SOCIEDADE PATRIOTICA DOS BALDIOS DAS NOVAS, REP. BY ITS ATT., GEORGE AGNELO D'SOUZA., VS MALI JANO YAMKAR AND 2 ORS.,	ADV. RYAN DA PIEDADE MENEZES ADV. NIGEL JOHN FERNANDES ADV. GINA MARIA ALMEIDA	ADV. SAMIR TALEIGAONKAR FOR R.NO.1 AND 2
311	WP/583/2019	SOCIEDADE PATRIOTICA DOS BALDIOS DAS NOVAS, REP. BY ITS ATT., GEORGE AGNELO D'SOUZA., VS JANU J. REKDO (DEC) THR.	ADV. RYAN DA PIEDADE MENEZES ADV. NIGEL JOHN FERNANDES ADV. GINA MARIA ALMEIDA	ADV. SAMIR TALEIGAONKAR FOR R.NO.1A AND 1B

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		HIS LRS. AND ANR.,		
312	WP/584/2019	SOCIEDADE PATRIOTICA DOS BALDIOS DAS NOVAS, REP. BY ITS ATT., GEORGE AGNELO D'SOUZA., VS BABO TUKO REKDO (DEC) THR. HIS LRS. AND ANR.,	ADV. RYAN DA PIEDADE MENEZES ADV. NIGEL JOHN FERNANDES ADV. GINA MARIA ALMEIDA	ADV. SAMIR TALEIGAONKAR FOR R.NO.1(A,BANDC)
313	WP/623/2019	WORKMEN, REP. BY THE GEN. SECRETARY, NITESH A. SHETYE., VS GOA GLASS FIBRE LTD., FORMERLY KNOWN AS BINANI INDUSTIRIES LTD.,	ADV. NAMRATA NAMDEV GAWDE	ADV. ARUNKUMAR V. NIGALYE FOR RESPONDENT ADV. OMKAR VYANKATESH KULKARNI FOR RESPONDENT
314	WP/639/2019	CUSTODIO RODRIGUES (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP AND 2 ORS.,	ADV. GURU SHIRODKAR ADV. SAWANT SHANKAR BALKRISHNA ADV. VARSHA PARAB	
315	WP/678/2019	CUSTODIO RODRIGUES (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP AND 2 ORS.,	ADV. GURU SHIRODKAR ADV. SAWANT SHANKAR BALKRISHNA ADV. VARSHA PARAB	
316	WP/679/2019	CUSTODIO RODRIGUES (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP AND 2 ORS.,	ADV. GURU SHIRODKAR ADV. VARSHA PARAB ADV. NAGVENKAR ANKITA RAMESH	
317	WP/680/2019	CUSTODIO RODRIGUES (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP AND 2 ORS.,	ADV. GURU SHIRODKAR ADV. SAWANT SHANKAR BALKRISHNA ADV. VARSHA PARAB	
318	WP/681/2019	CUSTODIO RODRIGUES (DEC) THR. HIS LRS.,	ADV. GURU SHIRODKAR ADV. SAWANT SHANKAR	

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP AND 2 ORS.,	BALKRISHNA ADV. VARSHA PARAB	
319 WP/682/2019	CUSTODIO RODRIGUES (DEC) THR. HIS LRS., VS KASHINATH SURENDRA XETE COLOPO @ KASHINATH SURENDRA KHALAP AND 2 ORS.,	ADV. GURU SHIRODKAR ADV. VARSHA PARAB ADV. SAWANT SHANKAR BALKRISHNA	
320 WP/766/2019	MANDOVI ORE CARRIER, REP. BY ITS SOLE PROP., UDAY NAIK., VS THE BOARD OF TRUSTEES OF THE PORT OF MORMUGAO, THR. ITS SECRETARY.,	ADV. PARIKSHIT S. SAWANT	ADV. YOGESH V. NADKARNI FOR RESPONDENT ADV. SANKET DATTA KAMAT FOR RESPONDENT ADV. D.SHIRGAM FOR RESPONDENT
321 WP/836/2019	PRAKASH BRAHMAPURKAR AND ANR., VS P. KUMARAN.,	ADV. ASHWIN D. BHOBE ADV. KALPA DEVIDAS GOVENKAR ADV. FERNANDES ANNELISE	ADV. SOMNATH B. KARPE
322 WP/869/2019	LIVIO FELIX GAMA D'SOUZA., VS STATE OF GOA, THR. CHIEF SECRETARY, GOVT. OF GOA AND 3 ORS.,	ADV. BHAT AKSHATA NITIN ADV. KAMAT NIHAL PRAMOD	ADV. CORREIA MARIA SIMONE JUDITH FOR R.NO.1 AND 2 ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2
323 WP/889/2019	SUBASH PURUSHOTTAM NAYAK., VS GOMAND VIDYA NIKETAN, REP. BY ITS TREASURER, RAJESH KRISHNANATH NAIK.,	ADV. JOAQUIM GODINHO ADV. MAMMEN MISPA MARIA ABRAHAM ADV. GAONKAR VAMAN SURESH	ADV. JONATHAN DELDUQUE COSTA
324 WP/949/2019	SANJITA U. RANE SARDESAI, THR. HER ATTORNEY THE PETITIONER NO. 2 AND ANR., VS RAJAN RAGUNATHRAO DESAI AND 4 ORS.,	ADV. RYAN DA PIEDADE MENEZES	ADV. PALYEKAR VINITA VISHRAM FOR R.NO.1 AND 2 ADV. MASHELKAR TANISHA AVINASH FOR R.NO.1 & 2 ADV. PADGAONKAR KISHAN C FOR R.NO.1 & 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
325	WP/957/2019	COMMUNIDADE OF CHANDOR, REP. BY ITS ATTORNEY, LUEL FERNANDES., VS TONY FRACIS DIAS AND ANR.,	ADV. VLEDSON LUCIO BRAGANZA ADV. VINOD VISHNU KORGAONKAR ADV. BERNARD FERNANDES ADV. PAVITHRAN VILAS GOVINDAN	ADV. ASHWIN D. BHOBE FOR R.NO.1 ADV. FERNANDES ANNELISE FOR R.NO.1 ADV. ANGLE CHIRAG AJAY FOR R.NO.1 ADV. KALPA DEVIDAS GOVENKAR FOR R.NO.1
326	WP/985/2019	BANK OF MAHARASHTRA, REP. BY AUT. OFFICER, ANAND SUMAN., VS ANANT RAJARAM SAWANT AND 2 ORS.,	ADV. V. AJAY KUMAR ADV. BUDHAJI GAWADE	ADV. JAIPRAKASH SAWANT FOR R.NO.1
327	WP/38/2020	PEDRO VINCENT DIAS., VS GOA SHIPYARD LTD., THR. ITS COMPANY SECRETARY.,	ADV. ETHELWALD OLIMPIO MENDES	
328	WP/44/2020	MADHUKAR B. C. HALDANKAR (DEC) THR. HIS LRS., VS SUMAN SHET.,	ADV. JAGANNATH JAYANT MULGAONKAR ADV. BANAULIKAR RUPA DAMODAR ADV. SIYA ULHAS DHARGALKAR	ADV. MEHANDI ANAY NAIK DESAI ARJUN F. NAIK
329	WP/90/2020	JOHNNY VAZ, THR. ITS GENERAL SECRETARY, PRASHANT SAPRE., VS THE INDUSTRIAL TRIBUNAL AND LABOUR COURT, PANAJI AND ANR.,	ADV. RYAN DA PIEDADE MENEZES ADV. NIGEL JOHN FERNANDES ADV. GINA MARIA ALMEIDA	
330	WP/153/2020	DEUDITA ROSE FERNANDES E TRAVASSO., VS THE CHAIRMAN, ST. THERESA CONVENT HIGH SCHOOL AND 3 ORS.,	ADV. JITENDRA P. SUPEKAR ADV. SAYED SUFIYAN	
331	WP/256/2020	GARWARE GOA NETS LTD., THR. ITS AUT. REP., NARENDRA S. SURVE., VS LAVU SHIRODAKR.,	ADV. PRASANNA C CHAWDIKAR ADV. AVALON ALTON CARVALHO ADV. MANDAR DILIP NAIK ADV. D. P. CHAWDIKAR	ADV. ARUNKUMAR V. NIGALYE OMKAR VYANKATESH KULKARNI

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
332	WP/257/2020	GARWARE GOA NETS LTD., THR. ITS AUT. REP., NARENDRA S. SURVE., VS VIKAS NAIK.,	ADV. PRASANNA C CHAWDIKAR ADV. D. P. CHAWDIKAR ADV. AVALON ALTON CARVALHO ADV. MANDAR DILIP NAIK	ADV. ARUNKUMAR V. NIGALYE OMKAR VYANKATESH KULKARNI
333	WP/161/2021	SUBHASH PUNDALIK USGAONKAR VS SAULO G. CHARI (DEC) REP. BY HIS LRS.	ADV. ASHWIN D. BHOBE ADV. KALPA DEVIDAS GOVENKAR ADV. ANGLE CHIRAG AJAY	ADV. KAKODKAR SHAMBHU SATCHIDANAND FOR R. NO. 1.9 ADV. KAKODKAR SHAMBHU SATCHIDANAND FOR R. NO. 1.8 ADV. KAKODKAR SHAMBHU SATCHIDANAND FOR R. NO. 1.9 ADV. KAKODKAR SHAMBHU SATCHIDANAND FOR R. NO. 1.8
334	WP/363/2021	JOHN MONTEIRO VS OLGA ANDRADE AND ANR	ADV. ASHWIN D. BHOBE ADV. KALPA DEVIDAS GOVENKAR ADV. FERNANDES ANNELISE	VENICIA LOURENCO ADV. SHIVDATT P. MUNJ FOR R. NO. 2 JOHANNA COLLACO BHARATI KHANOLKAR FLORENCE D'SOUZA
335	WP/61/2022	UMESH D. BHAKTA VS THE SECRETARY/SARPANCH, VILLAGE PANCHAYAT OF UCCASSAIM, PALIEM AND PUNOLA AND ANR	ADV. PARAG S RAO SHAMBHAVI PARAG RAO RADHIKA S CANDOLCAR YVONNE DINIZ SANDHYA KUSHAWAHA SOWMYA RAMESH NATIANA GODINHO RUNAL RAJARAM SHET DIVKAR MEGHANA GOPAL NAIK NOORIE MANGALDAS SAWANT NISHIKA KARLA VAZ	ADV. ABHIJEET KAMAT NAIK DESSAI SAICHA SANJIVA PREETAM TALAULIKAR
336	WP/313/2022	SADANAND POKLE VS KADAMBA TRANSPORT CORPORATION LTD.	ADV. SHIVRAJ GAONKAR DIAS ERUSHKA CAROLINE CARLOS	ADV. SHIVAN DESAI
337	WP/341/2022	SUBODH DAYANAND	ADV. JAGANNATH	ADV. SHENVI

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		TALAULIKAR AND ANR VS PRADEEP DAYANAND TALAULIKAR AND ANR	JAYANT MULGAONKAR ASMITA NAKUL TIRODKAR BANAULIKAR RUPA DAMODAR	KAKODKAR PRANAV SURYAJI ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R. NO. 2
338	WP/52/2023	VASANT BUGDE VS STATE OF GOA THR. CHIEF SECRETARY AND 2 ORS	S. POLLE	ADV. SULEKHA S. KAMAT
339	WP/164/2023	ANKUSH BAGKAR AND 4 ORS VS REGISTRAR OF COOP. SOCIETIES, GOVT. OF GOA AND 6 ORS	ADV. GAURANG PANANDIKER	D. ADV. NEEHAL SANDEEP VERNEKAR

Assistant Registrar  
High Court of Bombay at Goa,  
Porvorim - Goa

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